

30/100
CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

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O.A/T.A No. 339/2002

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CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI

ORDER SHEET

Original Application No : 339 /2002

Misc. Petition No. /

Contempt Petition No. /

Review Application No. /

Applicant (s) Sri CH Mani Singh & others

-Vs-

Respondent (s) UDI & others.

Advocate for the Applicant (s) Dr N.K. Singh, A. Roshid

Advocate for the Respondent(s) A. R.K. Deb Choudhury,
CSC.

Notes of the Registry	Date	Order of the Tribunal
Application is in order for filing and the same is admit. No. 339 C.P. for Rs. 50/- deposited in IPO/B- N.T.G. 575326 dated 28/9/02 Dy. Registrar.	9.10.02	Heard Dr. N.K. Singh learned counsel for the applicant The application is admitted Call for the records. List on 21.11.2002 for order
<u>NO Steps.</u> 21/11/02	mb 21.11.02	<u>I C Usha</u> Member <u>Vice-Chairman</u> Mr. A. Deb Roy, learned Sr. C.G.S.C. appearing on behalf of the respondents prays for time for filing written statement. List on 19.12.2002 for written state- ment.
 <u>Notice preferred and sent to DSC for giving the written statement No. 1 to 46 by Regd. AD Vide R/No 2990 W 3094</u> <u>ddt 7/11/02</u> <u>28/11/02</u>	mb	<u>I C Usha</u> Member <u>Vice-Chairman</u>

Notices Returned in Bfo
Respondent No. 3, 19.842.
R-19 - Exhired.
R-3 - Left
R-42 - Incorrect Address.

10/12

No written statement
has been filed.

Zy
18/12/02

No written statement
has been filed.

Zy
24/1/03

No written statement
has been filed.

Zy
24/2/03

No written statement
has been filed.

Zy
26/3/03

No written statement
has been filed.

Zy
29/4/03

19.12.2002 The respondents are yet to file written statement. List again on 27.1.2003 for orders as prayed by Mr. A. Deb Roy, learned Sr. C.G.S.C. for the respondents.

I C C Shar
Member

Vice-Chairman

mb

27.1.2003 Present : The Hon'ble Mr. Justice D.N. Chowdhury, Vice-Chairman.

The Hon'ble Mr. S.K. Hajra
Administrative Member.

Put up again on 25.2.2003 to enable the respondents to file written statement. This order is passed at the instance of Mr. A. Deb Roy, learned Sr. C.G.S.C. for the respondents.

Sm
Member

Vice-Chairman

mb

25.3.2003

The respondents are yet to file written statement. On the prayer of Mr. A. Deb Roy, learned Sr. C.G.S.C. for the respondents further four weeks time is allowed to file written statement. List on 26.3.2003 for orders.

Vice-Chairman

mb

25.3.2003

The respondents are yet to file written statement. Put up again on 30.4.2003 for written statement.

S. A.
Member

Vice-Chairman

mb

30.4.2003 Mr. A. Deb Roy, learned Sr. C.G.S.C. appearing on behalf of the respondents stated that he is waiting for written statement which was sent to the department from his end for vetting. Put up again on 21.5.2003 for fixing the date of hearing.

Vice-Chairman

8.5.03

WJS submitted
by the Respondents.

mb

21.5.2003 Present : The Hon'ble Mr. Justice D.N. Chowdhury, Vice-Chairman. The Hon'ble Mr. S.K. Hajra, Member (A).

Written statement has been filed by the respondents. The case may now be listed for hearing on 26.6.2003. In the meantime, the applicant may file rejoinder if any.

Sum
Member

Vice-Chairman

25. 6. 03

Rejoinder to the WJS of the respondents submitted by the applicant.

mb

26.6.2003 Vice-Chairman did not sit today. The case is adjourned to 29/7/2003.

29/7/2003

23.7.2003 Present: The Hon'ble Mr. Justice D.N. Chowdhury, Vice-Chairman.

The Hon'ble Mr. N.D. Dayal
Administrative Member.

Heard counsel for the parties. Hearing concluded. Judgment delivered in open Court.

The application is dismissed in terms of the order. No costs.

y
Member

Vice-Chairman

1/8/2003
Copy the Judgment
has been sent to the
Office for issuing
the same to the applicant
as well as to the
C.G.S.C. for the purpose. AM/48 bb

BS

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH ::::GUWAHATI-5.

O.A.No. 339 of 2002

DATE OF DECISION 23.7.2003.....

Shri CH.Mani Singh

(PETITIONER(S))

Dr.N.K.Singh, A.Rashid & R.K.Deb Choudhury ADVOCATE FOR THE
PETITIONER(S)

VERSUS

Union of India & Others.

RESPONDENT(S)

Mr.A.Deb Roy, Sr.C.G.S.C.

ADVOCATE FOR THE
RESPONDENTS.

THE HON'BLE MR JUSTICE D.N.CHOWDHURY, VICE CHAIRMAN.

THE HON'BLE MR N. D. DAYAL, ADMINISTRATIVE MEMBER.

1. Whether Reporters of local papers may be allowed to see the Judgment ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the judgment ?
4. Whether the Judgment is to be circulated to the other Benches ?

Judgment delivered by Hon'ble Vice-Chairman.



CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH

Original Application No. 339 of 2002.

Date of Order : This the 23rd Day of July, 2003.

THE HON'BLE MR JUSTICE D.N.CHOWDHURY, VICE CHAIRMAN.

THE HON'BLE MR N. D. DAYAL, ADMINISTRATIVE MEMBER.

Sri CH.Mani Singh
Investigator
Marketing and Service Extension Centre
Near N.S.F. Martyrs Park
Kohima - 797 001. . . . Applicant.

By Dr.N.K.Singh, Mr.A.Rashid & Mr.R.K.Dev Choudhury.

- Versus -

1. Union of India
Represented by the Secretary
Ministry of Textiles, Govt.of India
New Delhi - 110 001.
2. The Development Commissioner (Handicrafts)
Ministry of Commerce, Govt. of India
West Block No.7, R.K.Puram
New Delhi.
3. The Director (Regional), E.R.
Office of the D.C. (Handicrafts)
72 - A & B, Ganesh Chandra Avenue
(Next to Hind Cinema) Calcutta - 700 013.
4. The Deputy Director (IF)
Admn-III Section, Office of the D.C.(Handicrafts)
West Block No.7, R.K.Puram
New Delhi - 110 066.
5. The Assistant Director (Handicrafts)
Govt. of India, Ministry of Commerce
Marketing and Service Extension Centre
Office of the Development Commissioner (Handicrafts)
Paona Bazar, Imphal
Manipur.
6. Shri D.C.Thakur,Investigator
Marketing & Service Extn. Centre
Office of the D.C. (Handicrafts)
Near Janam Bhumi Press
Jorhat - 785 001.
7. Smt.R.A.Prupavathi, Investigator
O/O the Dev. Com.(Handicrafts)
Southern Regional Office, Shastri Bhawan
3rd Floor, Haddows Road
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8. Sh.A.K.Sharma, Investigator
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O/O the DC (Handicrafts), Ward No.4
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9. Shri S.S.Mazumdar, Investigator
 Marketing and Service Extension Centre
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10. Sh.R.K.Jalali, Investigator
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11. Sh.D.C.Debnath, Investigator
 Marketing & Service Extn. Centre
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12. Smt.S.Mathews, Investigator
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 P.Nariman Street, Fort
 Mumbai - 400 001.

13. Miss Nagami Roa, Investigator
 Marketing & Service Extn. Centre
 O/O the DC (Handicrafts), Vinboda Road
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 Mysore-570 001.

14. Shri R.K.Sapru, Investigator
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15. Sh.G.S.Pillai, Investigator
 Marketing & Service Extn. Centre
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 TWCCS Building, Rice Bazar
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16. Sh.S.Jharin, Investigator
 Marketing & Service Extn. Centre
 O/O the DC (Handicrafts), Jawai Road
 Laitumkhrah, Shillong (Meghalaya)-793 003.

17. Sh. Bikash Dey, Investigator
 Marketing & Service Extn. Centre
 O/O the DC (Handicrafts), 51, G.N.Mitra Lane
 Burdwan (WB)-713 101.

18. Sh.M.V.Gogte, Investigator
 Marketing & Service Extn. Centre
 O/O the DC (Handicrafts), Prakash Bhawan
 Ratanada, Opp. Police Lines
 Jodhpur (Rajasthan) - 342 001.

19. Sh.G.S.Prrab, Investigator
 Marketing & Service Extn. Centre
 O/O the Dev. Comm. (Handicrafts)
 Western Regional Office, Haroon House
 3rd Floor, 294, P.Narman Street, Fort
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20. Shri A.K.Kandaswamy, Investigator
 Marketing & Service Extn. Centre
 O/O the DC (Handicrafts), H.No.2-2-375
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 Tripuri(A.P.)-5175007.

21. Sri L.R.Jaichandran, Investigator
Marketing & Service Extn. Centre
O/O the Dev. Comm. (Handicrafts)
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Behind L.I.C. Building
Triputi (A.P.), 5175007.
22. SH.Th.Rajen Singh, Investigator
Marketing & Service Extn. Centre
O/O the Dev. Comm. (Handicrafts)
Housefed, Beltola, 2nd Floor
Guwahati - 781 006.
23. Shri V.K.Jacob, Investigator
Marketing & Service Extn. Centre
O/O the Dev. Comm. (Handicrafts), 85
Bye Pass Road, Opp. Hira Talkies
New Agra (U.P.) - 282 005.
24. Smt. Meena Ahuja, Investigator
Marketing & Service Extn. Centre
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25. Smt. SI Lakshmi, Investigator
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26. Smt.Avinash Chawla, Investigator
Marketing & Service Extn. Centre
O/O the Dev. Comm. (Handicrafts)
West Block No.VII, R.K.Puram
New Delhi - 110 066.
27. Smt.Leelamma John, Investigator
Marketing & Service Extn. Centre
O/O the Dev. Comm. (Handicrafts)
West Block No.7, R.K.Puram
New Delhi - 110 066.
28. Smt.Sunita Dhamija, Investigator
Marketing & Service Extn. Centre
O/O the Dev. Comm. (Handicrafts)
West Block No.7, R.K.Puram
New Delhi - 110 066.
29. Sh. Jacob D' Souza, Investigator
O/O the Dev. Comm. (Handicrafts)
Regional Design & Technical Dev. Centre
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Bangalore - 560 047.
30. Sh.K.Gouri Prasad, Investigator
Marketing & Service Extn. Centre
O/O the Dev. Comm. (Handicrafts), 89
Maharana Pratap Nagar, Jhansi Road
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31. Sh.Radhakrishna Shetty, Investigator
Marketing & Service Extn. Centre
O/O the Dev. Comm. (Handicrafts), IV Floor
Chenetha Bhawan, Nampally
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32. Sh. Umakanta Mishra, Investigator
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Plot No.2930, Lewis Road
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33. Sh.V.K.Handa, Investigator
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34. Sh.A.Krishnamoorthy, Investigator
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35. Sh.S.R.Devarajulu, Investigator
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36. The Asstt. Director(H)
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Babupara, Opp.1st M.R.
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37. The Regional Director(ER)
O/O the Dev. Comm. (Handicrafts)
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40. Sh.Indrajit Roy, Investigator
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O/O the Dev. Comm. (Handicrafts)
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41. Sh.Ganapati Jha, Investigator
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Pokhra Chowk, Baganpura
Dumka (Bihar)- 814 101.
42. Sh.P.Bhaskran Pillai, Investigator
Marketing & Service Extn. Centre
O/O the Dev.Comm.(Handicrafts), Prakash Bhawan
Ratanada, Opp.Police Lines
Jodhpur(Rajasthan)- 342 001.

43. The Development Commissioner (Handicrafts)
West Block No.7, R.K.Puram
New Delhi - 342 001.

44. The Asstt. Director(H)
Marketing & Service Extn. Centre
O/O the Dev. Comm.(Handicrafts)
Near NS.F.Martyr's Park
Kohima - 797 001.

45. The Secretary (Textiles)
Govt. of India, Ministry of Textiles
Udyog Bhawan, New Delhi - 110 011.

46. Sh.Gautam Sengupta, Investigator
Marketing & Service Extn. Centre
O/O the Dev. Comm. (Handicrafts)
Lambaline, Junglighat
P.O-744 103 (Andaman & Nicobar). . . . Respondents.

By Mr.A.Deb Roy, Sr.C.G.S.C.

O R D E R

CHOWDHURY J.(V.C.):

The issue relates to inter-se-seniority of the applicant vis-a-vi the respondent Nos.6 to 46 in the following circumstances:-

The applicant was initially working as Auditor in the office of the Accountant General, Manipur, Imphal w.e.f.8.2.1980 in the pay scale of Rs.330-560/-. Govt. of India, Ministry of Commerce, office of the Development Commissioner (Handicrafts) took steps for filling up the posts of Investigator in the pay scale of Rs.425-EB-15-560-20-700 in the Marketing & Service Extension Centre, Office of the Development Commissioner (Handicrafts), Paona Bazar, Imphal on deputation basis. The applicant was also considered by the Selection Committee which selected him for the post. Accordingly, he was offered the appointment to the said post on deputation. As per the communication dated 29.11.1985 it was mentioned that deputation was for a period of one year only and it would be governed by Govt. of India Rules contained in the Ministry of Finance, O.M.No.10/24/E.III/60 dated 4.5.61 as amended from time to time. By the appointment order dated 30.1.1985 the applicant alongwith three other persons were appointed as

Investigator in the scale of pay Rs.425-15-500-EB-15-560-20-700, on deputation in the office of the Development Commissioner for a period of one year. In the said order the applicant's date of joining was shown as 1.1.1985. The applicant thereafter submitted an application for permanent absorption as Investigator. The concerned authority also recommended the case of the applicant for absorption. The applicant thereafter also submitted representation on 26.9.1985 praying for absorption which was also forwarded by the Assistant Director (Handicrafts) by letter dated 26.9.1985. The applicant was finally recommended for permanent absorption by the Deputy Director. The applicant also referred to number of representations from 1985-87 which were forwarded by the Dy. Director (Handicrafts), but absorbing the applicant instead of permanently / his deputation period was extended from time to time. Finally by order dated 20.4.1988 the applicant was absorbed w.e.f.1.1.1988. The full text of the order is reproduced below:-

" Office Order

Shri Chanam Mani Singh working as Investigator in the pay scale of Rs.1400-40-1800-EB-50-2300 on deputation basis in Marketing and Service Extension Centre, Imphal is hereby appointed as temporary Investigator with effect from 1.1.1985(F/N).

This issues with the approval of the Development Commissioner (Handicrafts)."

The applicant also referred to his promotion in his parent department to the Grade of Sr.Accountant w.e.f.1.4.1987 vide order dated 24.11.1987. The respondents authority circulated on tentative revised and updated seniority list of Investigator vide memo dated 5.1.1989. The name of the applicant appeared at Sl. No.129. The applicant felt aggrieved by the order of fixing seniority and therefore submitted representations before the authority. The Assistant Director (Handicrafts) also recommended the case of the applicant for fixing the seniority from 1.1.1985 i.e. the date of his deputation as he had opted for the scale of pay

of Investigator from the same date. The applicant continued to submit representation before the authority which was also recommended by the concerned authority. Finally by the impugned order dated 1.3.2000 respondents authority turned down his application. The applicant thereafter also submitted representations on 31.1.2001 and 19.10.2001 for refixing his seniority. Failing to get appropriate remedy the applicant moved this O.A. claiming for redressal of his grievances. The applicant in this application contended that the seniority of the applicant in the post of Investigator was required to be computed from 1.1.1985 i.e. his date of joining in the said post under the respondents or at least from 1.1.1987 i.e. on which date he completed his deputation period.

2. The respondents authority contested the claims of the applicant by filing written statement, and amongst others, contended that the applicant was appointed as deputationist. The deputationists were absorbed as "transferees" as and when there was clear vacancy. There was no hard and fast rules for absorption of the deputationist. In the written statement the respondents asserted that the applicant was appointed as Investigator w.e.f.1.1.1985. Since he was promoted as Senior Accountant in the grade equivalent to Investigator in his parent department w.e.l.4.1987, his seniority as Investigator was fixed as per DOPT O.M.No.22011/7/86-Estt(D) dated 3.7.1986. The respondents authority contended that no injustice was caused to the applicant in fixing his seniority.

3. Dr.N.K.Singh, learned counsel appearing on behalf of the applicant assisted by Mr.R.K.Dev Choudhury strenuously urged that the applicant was denied with justice. In support of his assertion the learned counsel referred to the communication sent from the Director (Regional) to the Development Commissioner (Handicrafts) for permanent absorption. The applicant's case for absorption was pressed

by the concerned authority with right earnest but the same was ignored with improper motive. The learned counsel for the applicant particularly referred to the communication dated 2.4.1987 sent by Assistant Director (Handicrafts) to the Director (Regional), office of the Development Commissioner (Handicrafts) for permanent absorption of the applicant. Dr.N.K.Singh, in support of his contention, also referred to the decision rendered by the Supreme Court in Wasim Beg -vs- State of U.P. & Others reported in (1998) 3 SCC 321. Referring to the Rules Dr.Singh contended that the Rules prescribed the scope of promotion. The learned counsel contended that even when the Rules prescribe a maximum period of probation, if there was a further provision in the Rules for continuation of such probation beyond the maximum period, the courts had made exception and said that there would be no deemed confirmation in such cases and the probation period would be deemed to be extended in the light of the decision rendered by the Hon'ble Supreme Court in Samsher Singh -vs- State of Punjab reported in (1974) 2 SCC 831. Relying upon the decision the Hon'ble Supreme Court Dr.Singh contended that since the period of deputation was defined and in the absence of any instruction on probation, the applicant for all intents and purposes was to be treated as absorbed w.e.f.1.1.1987 and his seniority was to be determined in that light. Mr.A.Deb Roy, learned Sr.C.G.S.C. appearing for the respondents contended that there was no illegality in determining the applicant's seniority. The applicant was absorbed against when vacancy was surfaced. No illegality was committed in not absorbing the applicant prior to 1.1.1988.

4. We have given our anxious consideration in the matter. The appointment order dated 30.1.1985 itself indicated that the applicant was appointed on deputation. His deputation period was initially for one year and

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thereafter it was extended till he was finally absorbed w.e.f.1.1.1988. The relevant recruitment Rules, namely, the Office of the Development Commissioner (Handicrafts) (post of Investigator) Recruitment Rules, 1984 indicated only about the mode of recruitment. The mode of recruitment for the post of Investigator is 50% by the promotion, failing which by transfer on deputation/transfer, failing both by direct recruitment - 50% by direct recruitment. The Rules did not specify that a deputationist is to be automatically absorbed within time scheduled. On the other hand, O.M.No. 22011/7/86-Estt(D) dated 3.7.86 issued by the Govt. of India, Ministry of Personnel, Public Grievances and Pensions, Department of Personnel & Training indicates as to the determination of seniority of direct recruits and promotees as well as seniority of transferees. One of the mode of determining seniority of transferees is to be counted according to order of selection for such transfer. Para 3.3 & 3.4.1 for that purpose are relevant which are reproduced below:-

"3.3 Where a person is appointed by transfer in accordance with the provisions in the Recruitment Rules providing for such transfer in the event of non-availability of suitable candidate by direct recruitment or promotion, such transferee shall be grouped with direct recruits or promotees, as the case may be. He shall be ranked below all direct recruits or promotees, as the case may be, selected on the same occasion.

3.4.1 In the case of a person who is initially taken on deputation and absorbed later (i.e. where the relevant recruitment rules provide for "Transfer on deputation/Transfer"), his seniority in the grade in which he is absorbed will normally be counted from the date of absorption. If he has, however, been holding already (on the date of absorption) the same or equivalent grade on regular basis in his parent department, such regular service in the grade shall also be taken into account in fixing his seniority, subject to the condition that he will be given seniority from -

- the date he has been holding the post on deputation,

(or)

- the date from which he has been appointed on a regular basis to the same or equivalent grade in his parent department, whichever is later."

As per the DOPT circular dated 29.5.1986 seniority is to be counted from the date of absorption. A person becomes a member of the department only from the date of absorption. Admittedly, the date of absorption of the applicant was cited as 1.1.1988 on the basis of office order dated 20.4.1988. Fixing his date of absorption as on 1.1.1988 cannot be said to be contrary to the Recruitment Rules or vitiated by improper motive.

In the circumstances, we have found no merit in the application and the same is liable to be dismissed. The application is accordingly dismissed.

There shall, however, be no order as to costs.



(N.D.DAYAL)
ADMINISTRATIVE MEMBER



(D.N.CHOWDHURY)
VICE CHAIRMAN

bb

Extraordinary Writ
 Central Administrative Tribunal
 30 SEP 2002
 Original Writ
 Guwahati Bench

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH, GUWAHATI

(AN APPLICATION UNDER SECTION 19 OF THE CENTRAL ADMINISTRATIVE
TRIBUNAL ACT, 1985)

ORIGINAL APPLICATION NO 339 /2002

Sri CH. Mani Singh and others ----- Applicant

- Versus -

Union Of India & Others ----- Respondents

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Filed by –

Rajit Kumar Dev Choudhury

(R.K. Dev Choudhury)

Advocate

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH, GUWAHATI

**(AN APPLICATION UNDER SECTION 19 OF THE CENTRAL ADMINISTRATIVE
TRIBUNAL ACT, 1985)**

ORIGINAL APPLICATION NO /2002

BETWEEN

1. Sri Ch. Mani Singh
Investigator,
Marketing and Service Extension Centre
Near N.S.F. Martyrs Park
Kohima – 79001

Applicant

- Versus -

1. Union of India
Represented by the Secretary,
Ministry of Textiles, Govt. of India
New Delhi-110001.

2/ The Development Commissioner (Handicrafts),
Ministry of Commerce, Govt. of India, West Block
No. 7, R.K. Puram, New Delhi.

3. The Director (Regional), E.R., Office of the D.C.
(Handicrafts) 72- A & B, Ganesh Chandra Avenue
(Next to Hind Cinema) Calcutta- 700013

4/ The Deputy Director (IF), Admin-III Section, Office
of the D.C. (Handicrafts) West Block No. 7, R.K.
Puram, New Delhi- 110066.

5/ The Assistant Director (Handicrafts) , Govt. of India,
Ministry of Commerce , Marketing and service
Extension Centre, Office of the development

Ch. Mani Singh

27

Commissioner (Handicrafts) Paona Bazar, Imphal,
Manipur.

6. ✓ Shri D.C. Thakur,
Investigator,
Marketing & Service Extn. Centre, O/O D.C.
(Handicrafts) Near Janam Bhumi Press, Jorhat-
785001.

7. ✓ Smt. R.A. Prupavathi
Investigator,
O/O the Dev. Comb.(handicrafts) , Southern
Regional Office, Shastri Bhawan, 3rd Floor,
Haddows Road, Chennai- 600006.

8. ✓ Sh. A.K. Sarma,
Investigator, Marketing & Service Extn. Centre,
O/O the DC (handicrafts) Ward No. 4, Pramathesh
Chandra Barua Road, Gauripur(Assam)
Pin- 783331.

9. ✓ Shri S.S. Mazumdar
Investigator,
Marketing and Service Extension Centre, O/O the
DC (Handicrafts) , 51, G.N.Mitra Lane, Burdwan
(W.B)- 713101.

10. ✓ Sh. R.K. Jalali
Investigator,
O/O the dev. Comm. (Handicrafts)
West Block, No. 7 , R.K. Puram, New Delhi -
110066.

11. ✓ Sh. D.C. Debnath,
Investigator,
Marketing & Service Extn. Centre, O/O the DC
(Handicrafts) , Kalyani, 1st Lane, Raj Ram Mohan
Roy Road, Hakimpura, Siliguri, (WB) -734401.

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12. Smt. S. Mathews

Investigator,

O/C the DC (Handicrafts), Western Regional Office, Haroon House, 3rd Floor, 294, P. Nariman Street, Fort, Mumbai – 400001.

13. Miss Nagami Rao,

Investigator,

Marketing & Service Extn. Centre, O/O the DC (Handicrafts), Vinboba Road, Padmalaya, 1259 – 60, 1st Floor, Shivrampet, Mysore- 570001.

14. Shri R.K. Sapru,

Investigator,

Marketing & Service Extn. Centre, O/O the DC (Handicrafts), 21, A. Pratap Nagar, Near Kamal & Co., 15, Tonk Road, Jaipur (Rajasthan) 302015.

15. Sh. G.S. Pillai,

Investigator,

Marketing & Service Extn. Centre, O/O the DC (Handicrafts), 1st Floor, TWCCS Building, Rice Bazar, Trichur (Kerala) – 688001.

16. Sh. S. Jharin

Investigator,

Marketing & Service Extn. Centre, O/O the DC (Handicrafts), Jowai Road, Laitumkhrah, Shillong (Meghalaya) – 793003.

17. Sh. Bikash Dey

Investigator,

Marketing & Service Extn. Centre, O/O the DC (Handicrafts), 51, G.N. Mitra lane, Burdwan (WB)- 713101.

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18. Sh. M.V. Gogte
 Investigator,
 Marketing & Service Extn. Centre, O/O the DC
 (Handicrafts), Prakash Bhawan, Ratanjada, Opp.
 Police Lines, Jodhpur (Rajasthan) – 342001.

19. Sh. G.S. Prrab
 Investigator,
 Marketing & Service Extn. Centre, O/O the DC
 (Handicrafts), Western Regional Office, Haroon
 House, 3rd Floor, 294, P. Narman Street, Fort,
 Mumbai- 400001.

20. Shri A.K. Kandaswamy,
 Investigator,
 Marketing & Service Extn. Centre, O/O the Dev.
 Comn. (Handicrafts), H. No. 2-2-375, K. V. Layout,
 Behind L.I.C. Building
 Tripuri (A.P.) 5175007.

21. Sri L.R. Jaichandran,
 Investigator,
 Marketing & Service Extn. Centre, O/O the Dev.
 Comn. (Handicrafts), H. No. 2-2-375, K. V. Layout,
 Behind L.I.C. Building
 Tripuri (A.P.) 5175007.

22. Sh. Th. Rajen Singh,
 Investigator,
 Marketing & Service Extn. Centre, O/O the Dev.
 Comn. (Handicrafts), Housefed, Beltola, 2nd Floor,
 Guwahati – 781006.

23. Shri V.K. Jacob
 Investigator,
 Marketing & Service Extn. Centre, O/O the Dev.
 Comn. (Handicrafts), 85, Bye pass Road, Opp. Hira
 Talkies, New Agra (U.P.) 282005.

Ch. Mani Singh

24. Smt. Meena Ahuja

Investigator,

Marketing & Service Extn. Centre, O/O the Dev. Comm. (Handicrafts), West Block No. 7, R.K. Puram, New Delhi -110066.

25. Smt. SI Lakshmi,

Investigator,

Marketing & Service Extn. Centre, O/O the Dev. Comm. (Handicrafts), Southern Regional Office, Shastri Bhawan, 3rd Floor, Haddows Road, Chennai- 600006.

26. Smt. Avinash Chawla

Investigator,

Marketing & Service Extn. Centre, O/O the Dev. Comm. (Handicrafts), West Block No. VII, R.K. Puram, New Delhi -110066.

27. Smt. Leelamma John

Investigator,

Marketing & Service Extn. Centre, O/O the Dev. Comm. (Handicrafts), West Block No. 7, R.K. Puram, New Delhi, 110066

28. Smt. Sunita Dhamija,

Investigator,

Marketing & Service Extn. Centre, O/O the Dev. Comm. (Handicrafts), West Block No. 7, R.K. Puram, New Delhi, 110066.

29. Sh Jacob D' Souza

Investigator,

O/O the Dev. Comm. (Handicrafts), Regional Design & Technical Dev. Centre (Tech. Wing), 32, Victoria Road, Bangalore- 560047.

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30. Sh. K. Gouri Prasad,
 Investigator,
 Marketing & Service Extn. Centre, O/O the Dev.
 Comn. (Handicrafts), 89, Maharana Pratap Nagar,
 Jhansi Road, Gwalior (MP).

31. Sh. Radhakrishna Shetty,
 Investigator,
 Marketing & Service Extn. Centre, O/O the Dev.
 Comn. (Handicrafts), IV floor Chenetha Bhawan,
 Nampally, Hyderabad (AP)- 600001.

32. Sh. Umakanta Mishra,
 Investigator,
 Marketing & Service Extn. Centre, O/O the Dev.
 Comn. (Handicrafts), Plot No. 2930, Lewis Road,
 Bhubaneswar (Orissa) 751002.

33. Sh. V.K. Handa,
 Investigator,
 Marketing & Service Extn. Centre, O/O the Dev.
 Comn. (Handicrafts), West Block No. 7, R.K. Puram
 New Delhi - 110066.

34. Sh. A. Krishnamoorthy
 Investigator,
 Marketing & Service Extn. Centre, O/O the Dev.
 Comn. (Handicrafts), T.S. No. 292/1, Jeppu Market
 Rd, Morgans Gage, Mangalore (Karnataka)
 575001.

35. Sh. S.R. Devarajulu
 Investigator,
 Marketing & Service Extn. Centre, O/O the Dev.
 Comn. (Handicrafts), Southern Regional Office,
 Shastri Bhawan, 3rd Floor, Haddows Road,
 Chennai- 600006.

Ch. Mani Singh

36. The Asstt. Director (H),
 Marketing & Service Extn. Centre, O/O the Dev. Comn. (Handicrafts), Babupara, Opp. 1st M.R., Imphal – 795001.

37. The Regional Director (ER)
 O/O the Dev. Comn. (Handicrafts), Eastern Regional Office, 3rd Floor, A- Wing, Salt Lake, Kolkata – 700064.

38. Smt. T.S. Alamelu
 Investigator,
 Marketing & Service Extn. Centre, O/O the Dev. Comn. (Handicrafts), Southern Regional Office, Shastri Bhawan, 3rd Floor, Haddows Road, Chennai- 600006.

39. Sh. R.K. Dutta,
 Investigator,
 Marketing & Service Extn. Centre, O/O the Dev. Comn. (Handicrafts), Western Regional Office, Haroon House, 3rd Floor, 294 P. Nariman Street, Fort, Mumbai – 400001.

40. Sh. Indrajit Roy,
 Investigator,
 Marketing & Service Extn. Centre, O/O the Dev. Comn. (Handicrafts), Industrial Estate, Neharalagum, Old Itanagar, (A.P.) – 791110

41. Sh. Ganapati Jha,
 Investigator,
 Marketing & Service Extn. Centre, O/O the Dev. Comn. (Handicrafts), Pokhra Chowk, Baganpura, Dumka (Bihar) 814101.

Ch. Mami Singh

42. Sh. P. Bhaskran Pillai
Investigator,
Marketing & Service Extn. Centre, O/O the Dev.
Comn. (Handicrafts), Prakash Bhawan, Ratanada,
Opp. Police Lines, Jodhpur (Rajasthan) 342001.

43. The Development Commissioner (Handicrafts),
West Block No. 7 R.K. Puram, New Delhi -110066.

44. The Asstt. Director (H)
Marketing & Service Extn. Centre, O/O the Dev.
Comn. (Handicrafts), Near NS.F.Martyr's park,
Kohima - 797001.

45. The Secretary (Textiles),
Govt. of India, Ministry of Textiles, Udyog Bhawan,
New Delhi-110011.

46. Sh. Gautam Sengupta,
Investigator,
Marketing & Service Extn. Centre, O/O the Dev.
Comn. (Handicrafts), Lambaline, Junglighat, P.O.
Port Blair - 744103, (Andaman & Nicobar).

-----Respondents

1. PARTICULARS OF THE ORDER AGAINST WHICH THE APPLICATION IS MADE.

This application is made against the orders of the Deputy Director (Admn-III), Office of the Development Commissioner (handicrafts) West Block -7, R.K. Puram, New Delhi -110066, dated 01-03-2000 whereby the applicant was informed that his representation for fixation of seniority in the cadre of Investigator could not be accepted to. This application also impugns the seniority list dated 10-6-2002.

Ch. Mani Singh

2. JURISDICTION OF THE TRIBUNAL:

The applicant declares that the subject matter of the order which he wants to redressal is within the jurisdiction of this Hon'ble Tribunal.

3. LIMITATION

The applicant further declares that the application is within the limitation prescribed in Section 21 of the Central Administrative Tribunal Act, 1985.

4. FACTS OF THE CASE:

- 4.1 That the applicant joined as an Accountant in the Office of the Accountant General, Manipur, Imphal, in the scale of pay of Rs. 330/- 560 on 8-2-80.
- 4.2 That the applicant was selected for the post of Investigator in the scale of pay Rs. 425 -700/- in the Marketing and Service Extension Centre, Office of the Development Commissioner, (Handicrafts), Paona Bazar, Imphal on deputation basis and the same was communicated to the Accountant General, Manipur, Imphal by the Section Officer, (Admn-III), Office of the Development Commissioner (Handicrafts), New Delhi-110060 vide his letter No. 4/3/82-Admn-III/885 dated 29-11-84.

Annexure -A/1 is a copy of the above letter dated 29-11-84.

- 4.3 That the applicant was appointed as Investigator in the pay scale of Rs. 425-700/- on deputation in the office of the Development Commissioner

Ch. Mani Singh

(handicrafts) for a period of one year w.e.f. 01-01-85 by the Development Commissioner for Handicrafts by office order No. 4/3/ 82 –Admn-III dated 30-01-85.

Annexure A/2 is a copy of the above office order dated 30-1-85.

4.4 That the Government of India by its notification dated 09-01-85 framed the office of the Development Commissioner (Handicrafts) (Post of Investigator) recruitment Rules, 1984 for recruitment to the post of Investigator in the office of the Development Commissioner (Handicrafts). The Recruitment Rules lays down that the post of Investigator shall be filled up 50% by the promotion, failing which by transfer on deputation/ transfer, failing both by direct recruitment—50% by direct recruitment. The period of probation for the post of Investigator as laid down in the above Rules is two years.

Annexure- A/3 is a copy of the above notification dated 09-01-85.

4.5 That the applicant submitted a representation to the development Commissioner(Handicrafts) through proper channel on 25-7-85 for his permanent absorption as Investigator, the Assistant Director (Handicrafts), Marketing & Service Extension Centre, Imphal by his letter No. MSEC-Imp/ 32(Per)/ 84-85/ 621 & 622 dated 25-7-85 submitted a report to the Director (Regional) E.R. regarding the work and conduct of the applicant. The report stated that the absorption of the applicant will be beneficial in the public interest.

Ch. Mani Singh

Annexure A/ 4 is a copy of the above representation dated 25-7-85.

Annexure A/ 5 is a copy of the above report dated 25-7-85.

4.6. That upon receipt of the above representation submitted by the applicant dated 25-7-85, the Director (Regional) E.R. , Calcutta, forwarded the same to the Development Commissioner (Handicrafts) New Delhi vide his letter No. ER/G-129 (v) / 85-86 dated 5-8-85 for consideration of the applicant's prayer on its merits.

Annexure A/6 is a copy of the above letter dated 5-8-85.

6.7. That the applicant filed another representation on 26-9-85 praying for absorption and the same was forwarded by the Assistant Director (handicrafts) to the Director (Regional) E.R. by his letter dated 26-9-85.

Annexure A/7 is a copy of the above representation dated 26-9-85.

Annexure A/ 8 is a copy of the above letter dated 26-9-85 issued by the Assistant Director (Handicrafts).

6.8. That the case of the applicant was recommended for absorption by the Deputy Director Handicrafts by his letter dated 24-10-85, 6-6-86, 24-7-86, 29-11-86, 2-4-87, 12-6-87 and 4-11-87. The Deputy Director, Sub-Regional Office (NER) recommended the case of the applicant vide his letters dated 3-7-87 and 13-11-87. The Director (Regional), Calcutta also recommended to the

Development Commissioner for absorption of the applicant vide his letters dated 1-8-86 and 9-12-86.

The applicant craves leave of the Hon'ble Tribunal to produce the above letters at the time of hearing of the case.

4.9. That the applicant states that his deputation was in the meantime extended from year to year with the approval of his parent department. his deputation was extended for the third year with effect from 1-1-87 to 31-12-87 by the office of the Accountant General (Accounts), Manipur vide its order dated 4-2-87.

Annexure A/8^(A) is a copy of the above order dated 4-2-87.

4.10. That the applicant was appointed/ absorbed as temporary Investigator in the office of the Development Commissioner (Handicrafts), Marketing and Service Extension Centre, Impahal by its order No. 2/1/85 –Admn-III dated 20-4-88.

Annexure A/9 is a copy of the above order dated 20-4-88.

4.11. That the applicant submits that his case was considered by the authorities on the basis of the recommendations given by the Assistant Director, Deputy Director and the Director (Region) E.R. of the Office of the Development Commissioner (handicrafts), but there was a delay in issuing the formal order of appointment/ absorption dated 20-4-88 due to administrative laches.

Ch. Mani Singh

4.12. That the Govt. of India, Ministry of Textiles, Office of the Development Commissioner (Handicrafts) by orders No. 4/1/87-Admn-III dated 6-3-87 appointed 23 persons and by the Part -II of same order appointed another 13 persons as Investigators in the pay scale of Rs. 1400-2000/- on regular basis. ^{2400/-} ⁷⁹

Annexure A/10 and A10(a) are the above promotion orders dated 6-3-87.

4.13. That as stated above the applicant was appointed to the post of Investigator, w.e.f. 1-1-85 by order dated 30-11-85 and as such he became eligible for appointment/ absorption on completion of two years probationary period i.e. on 1-1-87.

4.14. That in the meantime the office of the Accountant General (A & E), Manipur, Imphal promoted the applicant to officiate as functional grade Senior Accountant with effect from 1-4-87 vide its order No. Estt. (A & E)/ Order No. 153 dated 24-11-87.

Annexure -A/ 11 is a copy of above order dated 24-11-87.

4.15. That the Govt. of India, Ministry of Textiles, Office of the Development Commissioner (Handicrafts) circulated on tentative revised and updated seniority list of Investigator by its order No. 7/2/88 -Admn-III dated 5-1-89. The name of the applicant appeared in serial No. 129 of the said list and he was shown as a direct recruit.

Annexure - A/12 is a copy of above order dated 5-1-89.

4.16. That the applicant, being aggrieved, filed a representation dated 20-1-89 through proper channel praying that his seniority may be counted from the date of holding the post of Investigator on deputation i.e. since, 1-1-85. The applicant submitted another representation on 13-2-91. As no response was forthcoming from the authority concerned he submitted yet another representation on 15-3-91.

Annexure A/ 13 is a copy of the above representation dated 15-3-91.

4.17. That the Assistant Director (Handicrafts), MSEC, Imphal under his communication No. MSEC/IMP/Per-32/ 84-85 dated 20-11-91 requested the Regional Director (NER), Guwahati to reconsider the case of the applicant and recommend his name to the competent authority for fixing his seniority in the grade of investigator w.e.f. 1-1-85, i.e. the date of his deputation as the applicant had opted for the scale of pay of Investigator from the same date.

Annexure A/14 is a copy of the above communication dated 20-11-91.

4.18. That the Regional Director (NER), Guwahati by his letter dated 10-5-94 requested the Addl. Development Commissioner (H), New Delhi to expedite the fixation of the applicants seniority, which was pending since long before him. However, no decision was taken for fixing the applicant's seniority.

Annexure A/15 is a copy of the above letter dated 10-5-94.

Ch. Mani Singh

4.19. That the applicant made another representation on 306-97 to the concerned authority through proper channel for fixation of his seniority w.e.f 1-1-85 and the same was forwarded by the Asstt. Director, MSEC, Kohima to the Regional Director (NER) by his letter dated 25-7-97 stating that his case should be 'transferred' instead of direct and his seniority may be counted w.e.f. 1-1-85 i.e. the date on which he joined in the Department.

Annexure A/16 is a copy of the above representation dated 30-6-97.

Annexure A/17 is a copy of the above letter dated 25-7-97.

4.20. That the Regional Director (NER) after receipt of the applicant's representation forwarded the same to the Development Commissioner (H), New Delhi on 25-7-97 along with all relevant papers for fixation of his seniority in the cadre of Investigation. The Regional Director recommended that the seniority of the applicant may be counted w.e.f. 1-1-85.

Annexure A/18 is a copy of above letter dated 25-7-97.

4.21. That the applicant made another representation on 4-5-98 praying for fixation of his seniority in the cadre of investigator. The same was forwarded by the Assistant Director to the regional Director by his letter dated 20-5-98 for necessary action. The Regional Director (NER) in turn forwarded the same to the Development Commissioner (Handicrafts) by his letter of even date.

Annexure A/19 is a copy of the above representation dated 4-5-98

Ch. Mani Singh

Annexure A/20 is a copy of forwarding letter dated 20-5-98 by the Asstt. Director.

Annexure A/21 is a copy of the letter of the Regional Director dated 20-5-98.

4.22 That as there was no response from the concerned authority the applicant made another representation on 5-2-99 submitting that he has been placed below all the 32 promotees. He prayed that he may at least be placed along with the promotees if his case can not be considered w.e.f. 1/1/87.

Annexure A/22 is a copy of the above representation dated 5-2-99.

4.23 That in response to the applicants representation dated 5-2-99 the Deputy Director, office of the Development Commissioner, New Delhi by his letter dated 1-3-2000 informed the applicant that his request was considered but could not be acceded to.

Annexure A/23 is a copy of the above letter dated 1-3-2000.

4.24 That the applicant made further representations to the Development commissioner (handicrafts), New Delhi on 31-1-2001 and 19-10-2001 praying for fixation of this seniority w.e.f. 1-1-87 on completion of two years of deputation.

Annexure A/ 24 is a copy of the above representation dated 31-1-2001.

Ch. Mani Singh

Annexure A/ 25 is a copy of the above representation dated 19-10-2001

4.25. That the Govt. of India, Ministry of Textiles, office of the Development Commissioner, (Handicrafts), New Delhi by its order no. 5(1)/99-Admn-III dated 10-6-2002 circulated the tentative seniority list of Investigators in the office of the Development Commissioner as on 31-5-2002. The applicant's name was placed at Serial No. 36 indicating that his method of recruitment was by transfer and his date of regular appointment as Investigator was 1-4-87. The same date on which he was promoted as Senior Accountant in the office of the Accountant General (A & E), Manipur, Imphal.

Annexure – A/ 26 is a copy of the above seniority list dated 10-6-2002.

5. GROUND FOR RELIEF WITH LEGAL PROVISION :

5.1 For that the applicant being transferred on deputation from one department to another department of the Central Govt. his seniority to the post of Investigator is to be counted from the date on which he was transferred, i.e. on 1-1-85.

5.2 For that the applicant having completed his probationary period for two years from 1-1-85 to 1-1-87, his seniority to the post of Investigator is to be counted at least from 1-1-87 when he has completed the period of probation.

5.3 For that the applicants case for absorption to the post of Investigator was under the consideration of the respondent authorities and the delay in passing the order of absorption has been caused due to administrative laches and as such the applicant cannot be denied of his legal rights.

Ch. Mani Singh

5.4 For that it has been laid down by the Hon'ble Supreme Court that delay in issuing formal order of confirmation after satisfactory completion of probation is improper and as such the applicant is entitled to the benefits of the same principle.

5.5 For that since the applicant completed his probationary period on 1-2-87 the persons appointed after the completion of his probationary period cannot be above the applicant in the seniority list.

5.6 For that the respondents discriminated the applicant and arbitrarily fixed the seniority of the applicant interse the private respondents.

6. **DETAILS OF REMEDIES EXHAUSTED:**

There is no other alternative and efficacious remedy available to the applicant except invoking the jurisdiction of this Hon'ble Tribunal.

7. **MATTERS NOT PREVIOUSLY FILED OR PENDING IN ANY OTHER COURT OR TRIBUNAL:**

The applicant declares that the matters regarding which this application is made ins not pending before any court of law of any other authority or any other bench of the Hon'ble Tribunal.

8. **RELIEF SOUGHT FOR:**

Ch. Mani Singh

8.1. That the respondent authorities be directed to fix the seniority of the applicant in the post of Investigator from 1-1-85, i.e. the date of his appointments as Investigator, or at least from 1-1-87 when he completed the period of probation.

9. **INTERIM ORDER PRAYED FOR:**

The applicant does not pray for any interim order at this stage.

10. **PARTICULARS OF I.P.O.**

No. of I.P.O. : 503665 575326

Name of the issuing Post office: GPO, Guwahati.

Date of issuance of Postal Order: 29/1/2001

Post Office at which payable: Guwahati

11. **List of enclosures :**

As per Index.

Senior i

1.1.83

Inven. no.

1.4.88 →

Ch. Mani Singh

VERIFICATION

I, Shri Ch. Mani Singh, Son of Shri Ch. Ahanjao Singh, aged about 47 years, Investigator, Marketing and Service Extension Centre, Kohima, Near N.S.F. Martyrs Park, Kohima – 797001, do hereby verify that the statements made in paragraphs Nos. 4.1 to 4.25 are true to my knowledge and those made in paragraphs Nos. _____ are matter of records derived therefrom which I believe to be true and the rest are my humble submissions before this Hon'ble Tribunal. I have not suppressed any material facts of the case.

Ch. Mani Singh

Delcarant

Date: 30/9/2002

Place: Guwahati.

ESH(188)/G/1/18 -21-

dt. 12-12-84

No. 4/3/82 - Admn. III / 85 1/2/38 1984
Government of India
Ministry of Commerce
Office of the Development Commissioner (Handicrafts)

West Block No.VII, P. B. Bhawan
New Delhi - 110 066

Dated: 29.11.1984

To
The Accountant General,
Manipur, Imphal.

Sub: Filling up the post of Investigators in the scale of
Rs. 425-15-500-EB-15-560-20-700 on deputation basis in
the office of the Development Commissioner (Handicrafts).

Sir

I am directed to say that Shri C.M. Singh, Accountant
in your Office has been selected for the post of Investigator
in the scale of Rs. 425-15-500-EB-15-560-20-700 in the Market-
ing & Service Extension Centre, Office of the Development
Commissioner (Handicrafts), Paona Bazaar, Imphal, on deputation
basis. The deputation will be initially for a period of one
year only and will be governed by Government of India Rules
contained in the Ministry of Finance, Q.M. No. 10/24/E. III/60
dated 4.5.61 as amended from time to time.

You are now requested to seek his willingness for
the post and in case he is willing for the same, relieve him
of his duties in your Office and direct him to report for
duty at Marketing & Service Extension Centre, Paona Bazaar,
Imphal, urgently, under intimation to this Office.

Thanking you,

Yours faithfully,

(S. K. NAIR)
Section Officer (Admn. III)

Copy to: 1. The Assistant Director, Marketing & Service Extension Centre, Office of the DC(Handicrafts), Paona Bazaar, Imphal.
2. Shri C.M. Singh, Accountant, Accountant General, Manipur, Imphal to get himself relieved from his present post and to report for duty at the address given above urgently.
3. Deputy Director, (Marketing), Office of the DC(Handicrafts), R.K. Bhawan, New Delhi.

Attested
By
Advocate

Say

No. 4/3/82-Admn.III
Government of India
Ministry of Commerce
Office of the Development Commissioner (Handicrafts)

West Block No. 7, R.K. Puram,
New Delhi - 110 066.

Receipt No. 306
Date 11-2-85

Dated: the 30th January, 1985.

OFFICE ORDER

The Development Commissioner for Handicrafts hereby appoints the following persons as Investigators, in the pay scale of Rs. 425-15-500-EB-15-560-20-700, on deputation, in the Office of the Development Commissioner (Handicrafts) for a period of one year with effect from the dates shown against each:-

S.No.	Name	Date of joining	Present Office.	Office/Centre where posted.
1.	Shri M.K. Darjee.	12-12-84(FN)	Director M&SEC, of Census operation Gangtok.	Gangtok.
2.	Shri P.R.K. Panikar	1-01-85(FN)	S.I.S.I. M&SEC, Trichur.	Mangalore.
3.	Shri C.M. Singh.	1-01-85(FN)	A.G. Manipur, M&SEC, Imphal.	Imphal.
4.	Shri Gobinda Das.	1-01-85(FN)	Textile Regional Office, Division, Office of the O/o the DC(Handicrafts), DC(H), Calcutta. New Delhi.	

2. They are allowed to draw minimum of the pay scale pending fixation of pay, if required. They are also entitled for usual joining time etc. as admissible under the rules.

Q.D.

(S.K. Nayyar)
Section Officer (Admn.III)
for Development Commissioner for Handicrafts

TO

1. The Accounts Officer, Central Pay & Accounts Office, of the D.C. (Handicrafts), R.K. Puram, New Delhi.
2. Assistant Director, Marketing & Service Extension Centre, Office of the D.C. (Handicrafts), Gangtok with reference to his letter No. MSFC(GK)/F-5/84-85/537 dated 17.12.1984. He is requested to intimate whether Shri M.K. Darjee is to draw the deputation pay in his

P.T.O.

Attested
By
Advocate

parent scale or he wants to opt for the deputation post.

3. Assistant Director, Marketing & Service Extension Centre, Office of the D.C.(Handicrafts), Bharat Commercial Complex, Mangalore-575003 with reference to his letter No.HB/HM&SEC (M)/Estt.(10)/541/84-85 dated 3.1.1985. He is requested to intimate whether Shri P.R.K. Panikar is to draw the deputation pay in his parent scale or he wants to opt for the deputation post.
4. Assistant Director, Marketing & Service Extension Centre, Office of the D.C.(Handicrafts), Faona Bazar, Imphal-795001 with reference to his letter No. Adm.I(2)/MSEC-Imph/83-84/4 dated 1.1.1985.
5. Director(Regional), Eastern Region, Office of the Development Commissioner(Handicrafts), 9-12, Old Court House Street, Calcutta-700 001 with reference to his letter No. ER/EST-155/84-85 dated 4.1.1985.
6. Assistant Director, Office of Census Operation, Tadong Housing Colony, Gangtok.
7. Director, Small Industries Service Institute, Ministry of Industry, Kerala Verma College Road, Trichur - 680 011.
8. Accounts Officer, Office of the Accountant General(A & E), Manipur, Imphal.
9. Deputy Director(Textiles), Office of the D.C.(Handicrafts), R.K. Puram, New Delhi.
10. Vigilance Section, Office of the D.C.(Handicrafts), R.K. Puram, New Delhi.
11. Officials concerned.
12. Personal files of the officials concerned.
13. Deputy Director(Marketing), Office of the D.C.(Handicrafts), R.K. Puram, New Delhi.
14. Section Officer(Admn.VI), Office of the D.C.(Handicrafts), R.K. Puram, New Delhi.
15. Office Order File.

(To be published in part. II Section 3(1) of Gazette of India)

Government of India
Ministry of Commerce
Office of the Development Commissioner(Handicrafts)

West Block No.7, R.K. Puram,
New Delhi - 110 066.

Dated: 9th January, 1985.

NOTIFICATION

G.S.R. In exercise of the powers conferred by the proviso to article 309 of the Constitution and in supersession of the All India Handicrafts Board (Class III and IV posts) Recruitment Rules, 1967, in so far as they relate to the posts of Investigator except as respects things done or omitted to have been done, the President hereby makes the following rules regulating the method of recruitment to the post of Investigator in the Office of the Development Commissioner(Handicrafts), namely:-

1. Short title and commencement:-
(1) These rules may be called the Office of the Development Commissioner(Handicrafts) (post of Investigator) Recruitment Rules, 1984.
(2) They shall come into force on the date of their publication in the Official Gazette.
2. Number of post, classification and scale of pay:-
The number of the said post, its classification and the scale of pay attached thereto shall be as specified in column 2 to 4 of the Schedule annexed hereto.
3. Method of recruitment, age limit, qualifications etc:-
The method of recruitment to the said post, age limit, qualifications and other matters relating thereto shall be as specified in columns 5 to 13 of the Schedule aforesaid.
4. Disqualification:- No person -
(a) who has entered into or contracted a marriage with a person having a spouse living, or
(b) who, having a spouse living, has entered into or contracted a marriage with any person,
shall be eligible for appointment to the said post.

Provided that the Central Government may, if satisfied, that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

Attested

Advocate

- 2 -

5. Power to relax:- Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing, relax any of the provisions of these rules in respect of any class or category of persons.

6. Saving:- Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

THE SCHEULE

(Attached)

(K.S. Kamble)
Joint Director (Marketing)
for Development Commissioner for Handicrafts

File No.2/4/82-Admn.III.

To

The Manager,
Government of India Press,
Ring Road, Maya Puri,
New Delhi - 110 064.

Copy to:-

1. Department of Personnel and Administrative Reforms, New Delhi with reference to their U.O. note No.798/84-Estt. (RR) dated 1.12.1984.
2. Ministry of Law, Legislature Department (Legislative I Section) with reference to their U.O. No.3091/84-SRO dated 10.12.1984.
3. All Regional Offices/All Design Centres/Director, Development Centre for Musical Instruments, Madras/Field Administrative Cells, Srinagar and Varanasi/All other offices under the Office of the Development Commissioner (Handicrafts).
4. All Craft Chiefs/All Sections in the Headquarters Office of the Office of the Development Commissioner (Handicrafts), R.K. Puram, New Delhi.

THE SCHEDULE

Name of post.	No. of posts.	Classification	Scale of pay	Whether Selection or Non-Selection post (for promotion post only).	Age limit for direct recruitment only (Years)	Educational Qualification required for direct recruitment.
1.	2.	3.	4.	5.	6.	7.
Investi- gator.	*98	Group 'C' Non-gazetted *Subject to variation dependent on work-load.	Rs.425-15-500- EB-15-560- Non-ministerial.	Selection	20-26 years (Relaxable for Government Economics or Servants upto 35 years in accordance with the orders or instructions issued by the Central Government).	Degree with Statistics or Mathematics as any recognised University).

Note: The crucial date for determining the age limit mentioned in column 6 in each case will be the closing date for receipt of applications from candidates in India (other than Andaman and Nicobar Islands and Lakshadweep). In respect of posts, the appointment to which is made through the Employment Exchanges, crucial date for determining the age limit will in each case be the last date upto which employment exchanges are asked to submit the names.

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Whether age and educational qualifications prescribed for direct recruits will apply in case of promotees/transferees.	Period of probation (Years)	Method of recruitment whether by direct recruitment or by deputation/transfer and percentage of the vacancies to be filled by various method.	In case of recruitment by promotion/deputation/transfer, grades from which promotion/deputation/transfer to be made.	If a departmental promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission is to be consulted in making recruitment.	
	8.	9.	10.	11.	12.	13.

Age: No 2 years
Educational Qualification: Yes

50% by promotion, failing which by transfer on deputation/transfer failing both by direct recruitment.
50% by direct recruitment.

Promotion: Non-Central Secretariat Service Upper Division Clerks and Stenographers on the scale of Rs. 330-560 and Assistant-cum-store keepers/Store keepers in the scale of Rs. 330-560 and Rs. 280-560 respectively in the Headquarters Office of the Development Commissioner (Handicrafts) and all its subordinate offices possessing qualifications prescribed in Column 8 with at least 5 years' regular service in the grade.

Transfer on deputation/transfer: Officers in Central/State Government holding equivalent or analogous posts or officers in the grade of Rs. 330-560 with at least 5 years' regular service in the grade. They should possess qualifications prescribed for direct recruits in Column 8.
(Period of deputation ordinarily not exceeding 3 years).

Not applicable

Grade 'D' in

ANNEXURE- A/4

To

The Development Commissioner(Handicrafts),
Ministry of Commerce
Government of India,
West Block No.7, R.K.Puram,
New Delhi-110066.

Through proper channel,

Sub:- Humble request for permanent absorption as
INVESTIGATOR in the Marketing & Service Ex-
tension Centre, o/o Development Commissioner
(Handicrafts).

sir,

I have the honour to draw your kind attention
to the subject noted above and to say that I have been
serving as an Investigator in the Marketing & Service Exten-
sion Centre, Imphal o/o the Development Commissioner(Handicraft
on deputation from the Accountant General (AG) Manipur, Imphal
since 1.1.1985.

I have rendered my services with full satisfaction
to my superiors and I assure that I will try to satisfy my
superiors in future also by serving in this Department. As
my spouse is also serving in this department as a regular
L.D.Clerk at Imphal considering transfer & posting etc.,
I am willing to serve this Department permanently.

Further, I am giving my personal biodata for favour
of your kind consideration and ready reference in this respect.

1. Name in full:- CHANM MANZ SINGH.
2. Father's name:-Chanm Ahenja Singh.
3. Permanent Home

Address:- Malom Tuliyaimes,
B.P.O. Malom, P.O. Tuliha
Pin-795140 (Manipur)

Attested
By
Advocate

Date of birth:- 1st July, 1955.

5. (a) Educational Qualifications:-

- 1) Passed B.Sc in the year 1973 from the Gauhati University putting in DISTINCTION with (a) Mathematics and (b) Economics.
- 2) Passed LL.B in the year 1981 from the Manipur University, Imphal putting in 2nd Class.

5. (b) Professional Qualifications:-

Passed "Diploma in Industrial Co-operative Management" in the year 1978 from the Co-operative Training College, Gauhati under the National Co-operative Union of India, New Delhi putting in EXCELLENT category.

6. Past Experiences:-

- 1) I served as a "Supervisor" in the Manipur State Co-operative Bank Ltd., (Manipur) w.e.f. 13/10/1975 to 5/1/1979, where in I was closely concerned with Handicrafts manufacturers specially in financial matters. During this period I was deputed to undergo training on "Diploma in Industrial Cooperative Management" w.e.f. 12/7/1978 to 19/11/1978.
- 2) Besides, I served as a "Cooperative Education Instructor (Handloom)" w.e.f. 6/12/1979 to 7/2/1980 under the National Co-operative Union of India, New Delhi on deputation from the Manipur State Co-operative Bank Ltd., Imphal. In this connection I received training w.e.f. 10/12/1979 to 1/1/1980 at New Delhi.
- 3) As Auditor in the Accountant General Manipur, Imphal since 8/2/1980, I was posted in the following sections:
 - a) 3 (three) months in the D.A. Section (Departmental Audit Section) w.e.f. 8/2/1980 to April, 1980.
 - b) 4 years 4 months in the P.F. Section (Provident Fund Section) w.e.f. April, 1980 to September, 1984.
 - and c) 3 (three) months in Budget Section w.e.f. September, 1984 to December, 1984.
- 4) As Investigator in the Marketing & Service Extension Centre, Imphal o/o Development Commissioner (Handicrafts), New Delhi w.e.f. 1/1/1985 till date.

—(3)—

7. Awards/Prizes :-

During my service in the Accountant General Manipur, Imphal I was awarded a cash prize of Rs 200/- with a certificate in recognition of efficiency, sincerity, devotion to duty and for meritorious work of high order in the year 1984.

I, therefore, request your honour to be kind enough to consider my case sympathetically for permanent absorption in this Department as an "Investigator" against the post held by me. I shall be highly obliged for your kindness.

Dated, Imphal,
the 25th July, 1985.

Yours faithfully,

(*Mani Singh*)
(CH. MANI SINGH)

Investigator,
Marketing & Service Extension Centre,
Imphal (Manipur)

Registered

ANNEXURE A/5

GRAM:HASTKALA
Tele No. 215514

No. MSEC-Ind/32(Per)/84-85/6 21222

Government of India
Ministry of Commerce
Marketing & Service Extension Centre
Office of the Development Commissioner
(Handicrafts)
PAGNA BAZAR IMPHAL.

Masjid Road, Imphal-795001
July 25, 1985.

To

The Director, Regional JER,
Office of the DDC(Handicrafts),
72-A&B, Ganesh Chandra Avenue,
(Next to Hind Cinema),
Calcutta-135

↑

Sub:- Report regarding work and conduct of officers/
Official on deputation in MSEC

Ref:- HQ, a letter no. Mark/E&A/Misc-Appts./84 dated 17th
July, 1985.

Sir:

As per Hd.Qr.letter no. refered above, on the noted
subject, I am to forward herewith an application in dupli-
cate received from Ch. Mani Singh, Investigator regarding his
concent for his absorption against regular vacancies of
Investigator for onward-transmission with your recommendation.

During his short period of his service, I found him
active, sincere, intelligent and hardworking. He has tried to
follow all activities with keen interest. His wife is also
serving in this MSEC, as L.D.Clerk against regular post.

Hence, his absorption will be beneficial in the
public interest. Therefore, his request may be considered
sympathetically.

Yours faithfully,

(T. Nath)

Attested

Shyam
Advocate

CC:

The Dy. Director (M), Assistant Director (Handicrafts)
New Delhi.

Gram: DY CRAFT IND
Tele No.:

Government of India
Ministry of Commerce
Office of the Development Commissioner(Handicrafts)
EASTERN REGIONAL OFFICE

Receipt
No. 678
Date, 12/8/85

No. ER/G-129(V)/85-86

72 A&B Ganesh Chandra Avenue,
Calcutta - 700 013.

AUGUST 5, 1985

To:

The Development Commissioner(H),
West Block-VII, R.K. Puram,
New Delhi.

Attn: Dy. Director(Marketing)

Sub: Forwarding of application of Shri C. Mani Singh,
Investigator, M&SEC, Imphal for his permanent
absorption.

Sir,

I am to forward herewith an application received
from Shri C. Mani Singh, Investigator, M&SEC, Imphal,
praying for his permanent absorption in the centre.

The prayer may be considered on its merit.

Yours faithfully,

Kalyan Dey 5/8/85
(KALYAN K. DEY
DIRECTOR(REGIONAL)

Cc: Asstt. Director,
Marketing & Service Extension Centre,
Imphal. - This has reference to his letter No. MSEC-
Imp/32/(per)/84-85/621 dated 25.7.85.

Attested
by
Advocate

LpkS.

To

HO/PPC/Imp/33/Par/46-45/284-37

The Director (Regional) R.K.Parm
O/o Development Commissioner (Handicrafts),
72-A/2, Ganesh Chandra Avenue, Santosh
(Next to Hind Cinema) New Handicrafts
Calcutta-7000132

Through proper channels
Imphal-795001

Sub- Humble request for absorption/extension of
deputation period.

To

The Director (Regional) R.K.
S/o Development Commissioner (Handicrafts),
72-A/2, Ganesh Chandra Avenue,

(With due respect) I have the honour to draw your kind
attention towards my earlier application dated 25th July, 1985
which was forwarded by you vide your letter No. ER/3-1-29(v)/85-86
dated August 5, 1985 and to say that my period of deputation is
going to over by 31.12.1985.

Upon the post of Investigator who is on deputation,

I, therefore, request you to kindly consider my prayer
for absorption in this department as Investigator as per my
earlier request quoted above. Further, I beg to say that if my
absorption is not possible for the time being kindly consider
my case of extension for deputation for further period of 1 (one)
year and also consider to absorb during this extension period
for the requested earlier period of deputation / absorption for
favour of your consideration and onward transmission.

Dated, Imphal
On the 29th September, 1985

Attested

✓
Advocate

Copy to:-

By: Director (Marketing),

O/o Development Commissioner (Handicrafts),

West Block No. 7, R.K.Parm

New Delhi-110066, for favour of information

along with an application submitted by Shri

Ch. Mani Singh, Investigator.

Yours faithfully,

Yours faithfully,

(T. NATH)
Assistant (DEPARTMENTAL) 26/9

Investigator

MSSC, Imphal (Manipur)

GRAM:HASTKALA

Tele No 215513

The Director MSSC/Imp/32/Per/34-85/ 64-5
O/o Govt Government of India (Handicrafts),
72-A/2, Ministry of Commerce
Marketing & Service Extension Centre
O/o Development Commissioner (Handicrafts)

Through proper channel

Masjid Road, Paona Bazar

Sub:- Hmble reqd Impal-785001 for extension of
deputation September 26, 1985

To

Sir, The Director (Regional) S.P.

O/o Development Commissioner (Handicrafts)

72-A/2, Ganesh Chandra Avenue, the Indian Institute of Arts and Crafts (West Bengal Cinema) for service from 26th July, 1985
to Calcutta-700019 by you via your letter No. S.R./R/329/V/85 dated August 5, 1985 and to say that my period of deputation
is going to end on 26.11.1985.

Sub:- Request for absorption/ extension for the period
of deputation of Shri Ch. Mani Singh, Investigator
upon the post of Investigator who is on deputation
the Accountant General (AC), Manipur
Police Deptt. dated 26.7.1985. Further, to say that at present
there is no possibility for the time being mainly because
there is no extension for deputation for further period of 11/12
years. I am to forward herewith an application in duplicate
received from Shri Ch. Mani Singh, Investigator for his request
for the extension of his period of deputation / absorption for
favour of your consideration and on-ward transmission.

Dated, Imphal,

the 25 the September, 1985.

Encl:- As stated above.

Yours faithfully,

(T. NATH WING)

Assistant Director (Handicrafts)

Ministry of Commerce

Attested

Advocate

Copy to:-

Dy. Director (Marketing),

O/o Development Commissioner (Handicrafts),

West Block No. 7, R.K.Puram

New Delhi-110066, for favour of information
along with an application submitted by Shri

(35)

पत्र पत्र व्यवहार मनिपुर के महालेखाकार (लेखा) सम्बोधित किया जाए।

Communications should be addressed to the Accountant General (Accounts) Manipur, Imphal.

पता : जिस Address : ACCOUNTS IMPHAL

पत्र सं०
No. Estt(A&E)/PF/CM6/Accett/
मनिपुर के महालेखाकार (लेखा) का कार्यालय
इम्फाल—795001

OFFICE OF THE ACCOUNTANT
GENERAL (ACCOUNTS), MANIPUR,
IMPHAL—795001

दिनांक
Dated

1.2.87

To

The Deputy Director(B&A)
Office of the Development Commissioner(Handicrafts)
Ministry of Textiles,
Government of India
West Block No.7, R.K. Puram,
New Delhi - 110 066

Subject:- Extension of deputation period
of Shri Ch. Mani Singh, Investigator.

Sir,

In inviting a reference to your letter No.4/2/85-
Admn.III/2 dated 30-12-86 on the subject cited above, I
am to state that extension of deputation period for the
third year from 1-1-1987 to 31-12-1987 in respect of
Shri Ch. Mani Singh, Accountant of this office, has been
approved.

Yours faithfully,

(D.K. Nag)
Accounts Officer (Admn)

Memo No. Estt(A&E)/PF/CM6/Accett/85-86/1128-29 Dated : 1.2.87

Copy for information to:

1. Steno to D.A.G. (A&E)
2. Shri Ch. Mani Singh
Marketing & Service Extension Centre,
C/o Office of the Development Commissioner (Handi-
crafts), Paona Bazar, Masjid Road, Imphal.

Attested

Advocate.

D.K. Nag
Accounts Officer (Admn)

/Niranjan/

(42)

ANNEXURE A/9

Roselph 32
No. ...
Date 2/5/88

No. 2/1/85-Admn.III
Government of India
Ministry of Textiles
Office of the Development Commissioner (Handicrafts)

• • •

West Block No. 7, R.K.Puram,
New Delhi - 110066.

Dated the, 20th April, 1988.

Office Order

Shri Chanam Mani Singh working as Investigator in the pay scale of Rs. 1400-40-1800-EB-50-2300 on deputation basis in Marketing and Service Extension Centre, Imphal is hereby appointed as temporary Investigator with effect from 1.1.1988 (F/N).

This issues with the approval of the Development Commissioner (Handicrafts).

(A.K. Kutty)

Joint Development Commissioner (Handicrafts)

To

1. Accounts Officer, Central Pay & Accounts Office, O/o the DC (H), New Delhi.
2. Accounts Officer (Hqrs.), O/o the DC (H), New Delhi.
3. With reference to their letter No. Estt. (A&E) PF/CMS/Acctt./ 86-87/1045, Accountant General (A&E), Manipur, Imphal.
4. Asstt. Director, Imphal.
5. Director (ER), O/o the DC (H), Calcutta.
6. Marketing Division, O/o the DC (H), New Delhi.
7. Shri Chanam Mani Singh, Investigator, M&SEC, Imphal.
8. Personal file of Shri Chanam Mani Singh, Investigator.
9. Office Order file.

TRUE COPY

No. 4/1/87-Admn. III
 Government of India
 Ministry of Textiles

Office of the Development Commissioner (Handicrafts)

West Block no. 7, R.K. Puram,
 New Delhi- 110066.
 Dated ; 6.3.1987.

ORDER

On the recommendation of Departmental Promotion Committee the Development Commissioner for Handicraft hereby appoints the following officials as Investigators in the Pay scale of Rs. 1400-40-1500-50-2300/- on regular basis in the Office / Centre and with effect from the date mentioned against each.

Sl. No.	Name designation present posting.	Place of posting On regular appointment	Date of regular appointment, Subject to recommendation of Station.
1.	Smt. S. Mathews ad-hoc Inv. regional office, (WR), Bombay.	Regional Office (WR), Bombay	1.3.1987
2.	Sh. G.S. Parab ad-hoc Inv. regional office, (WR), Bombay.	M&SEC, Neemuch	-do-
3.	Sh. D.C. Thakur ad-hoc Inv. M&SEC. Itanagar.	M&SEC. Jorhat	-do-
4.	Miss. Nagamani Rao, ad-hoc. Inv. Regional Office (SR)	M&SEC, Nagpur	-do-
5.	Smt. R.A. Krupavathi ad-hoc Inv. M&SEC Pondicherry	Regional Office (SR) Madras	-do-
6.	Sh.R.K. Sapru ad-hoc. Inv FAC, Srinagar.	Advance Training FAC, Srinagar	-do-
7.	Sh.A.K. Sarma ad-hoc. Inv. M&SEC, Shillong.	M&SEC: Gauripur	-do-
8.	Sh. G.S. Pillai ad-hoc Inv. M&SEC, Nagpur	M&SEC, Salem	-do-
9.	Sh.S.S. mazumdar ad-hoc Inv. M&SEC, Burdwan.	M&SEC, Siliguri	-do-
10.	Sh.S. Jahrain ad-hoc. Inv. M&SEC, Kohima.	M&SEC, Shillong	-do-
11.	Sh. R.K. Jalali ad-hoc Inv. M&SEC, Srinagar	M&SEC, Srinagar	-do-

Attested
Advocate

12	Sh.Bikash Dey ad-hoc Inv. Reginoal Office (CR), Lucknow.	Regional Office (CR) Lucknow	-do-
13	Sh.D.C Debnath ad-hoc Inv. M&SEC, Jagdalpur	M&SEC, Jagdalpur	-do-
14.	Sh. M.V.Gogte ad-hoc Inv. M&SEC, Jodhpur.	M&SEC, Panaji	-do-
15	Sh. Radhakrishna Shetty, ad-hoc- Inv. M&SEC, Tirupati	M&SEC, Bangalore	1.3.1987
16	Sh. R.K. Dutta, ad-hoc Inv M&SEC, Neemuch	MSEC, Gwalior	-d-
17.	Sh. Umakanta Mishra ad-hoc Inv. M&SEC, Agra.	M&SEC, Sambalpur	-do-
18.	Sh. Indrajit Roy, ad-hoc Inv. Regional Office (CR) Lucknow.	M&SEC Itanagar	-do-
19.	Sh.V.K. Handa . ad-hoc Inv. Regional Office (NE) New Delhi.	Reginoal Office (NR) New Delhi	-do-
20	Sh. Ganapati Jha ad-hoc Inv. M&SEC, Almora	M&SEC Ranchi	-do-
21.	Sh. A. Krishnamoorthy, ad-hoc Inv. M&SEC, Bangalore.	M&SEC, Almora.	-do-
22.	Sh.P. Bhaskran Pillai ad-hoc Inv. M&SEC, Salem	M&SEC, Jodhpur	-do-
23	Sh.S.R.Devarajulu ad-hoc Inv. Regional Office (SR) Madras	Headquarters Office , New Delhi	-do-

All the above officials on their appointment as regular Investigators will continue to draw their normal pay and allowances, they are presently drawing in the adhoc capacity in the same post.

Sd/-
(R.B.GANDHI)
SECTION OFFICER
Admn . III

To

1. The accounts officer, CP& AO, Office of DC (Handicrafts) New Delhi.
2. The accopunts Officer (HQrs) Office of DC (Handicrafts) new Delhi
3. All the individuals concerned . They are advised to get themselves releived of their present duties to join at New places of posting at the earliest.
4. All Controlling Officers of the Indiyiduls concerned with the request that officials required to join at different states may be releived immadiately to enable them to Join at the station at the earliest / personal files of the individuals concerned.
5. All Marketing & Service Extension Centeres.
6. All Regional Offices. The pay of Sh. V.K. Handa will be drawn by Northern Region Office against non -plan of Investigator.
7. The Director, marketing Division, Office of the DC (Handicrafts), New Delhi.
8. Office order file.

-40-

ANNEXURE-A/1000

No. 1149

Date 23/3/87

No. 4/1/87-Hum.111

Government of India

Ministry of Textiles

Office of the Development Commissioner(d)

West Block No.7,

RA Puram,

New Delhi-110062

Date: 6.3.1987

Part II Office Order No. 1/87

On the recommendation of the Departmental Promotion Committee, the Development Commissioner for Handicrafts appoints the following officials as Investigators in the pay scale of Rs.1400-40-1800-50-2300 on regular basis in the Offices/Centres mentioned against each with effect from the date they join the said post:-

S.No.	Name & Designation	Place of posting as regular Investigator
1.	Smt.T.S.Alamelu, Accountant,DCMI, Madras	Regional Office(SR), Madras.
2.	Shri Gautam Sengupta, Steno, Regional Office(ER), Calcutta.	MSEC Port Blair
3.	Shri A.J.Kandaswamy, C.T.O., Carpet Weaving Trg.Centre P.B.Road, Hanibonur, Dharwad Distt.(Karnataka)	MSEC, Tirupati
4.	Smt.Avinash Chawla, Steno, RD&TDC, Okhla, New Delhi	Hqrs. Office, New Delhi
5.	Shri L.R.Jaichandran, Asstt.-cum-Store-keeper ATO, in Cane & Bamboo Craft No.1/76, Anandapuram, P.O. Nellayi, Urichur-630323.	MSEC, Mysore
6.	Smt.Leelamma John Steno, Hqrs. Office, New Delhi	Hqrs. office, New Delhi
7.	Sh.Th.Rajah Singh, Asstt.-cum-S/keeper ATO in Cane & Bamboo Craft, Bishenpur, Manipur.	MSEC, Kohima
8.	Smt.Sunita Dhamija, Steno, Hqrs. Office, New Delhi.	Hqrs. Office, New Delhi
	Sh.V.K.Jacob, Asstt.-cum-S/keeper ATO in Cane & Bamboo Craft Quilon Distt.(Kerala).	MSEC, Agra

Asstt. Director (Manipur)

Attested

Advocate

10. Sh. Jacob D'Souza,
Asstt-cum-S/keeper
ATC in Cane & Bamboo Craft
Yedthre, N.H. 17, Syndoar-576214,
South Kanara Distt. (Karnataka) MSEC, Pondicherry

11. Smt. Meena Ahuja
Steno, Hqrs. Office, New Delhi Hqrs. Office,
New Delhi.

12. Smt. S. Lakshmi,
UDC, Regional Office (SR), MSEC, Agartala
Madras.

13. Sh. K. Gouri Prasad,
Asstt-cum-S/keeper,
ATC in Cane & Bamboo Craft
Poranki-521 137, Vijayawada
Krishna Dt. (A.P.) MSEC, Saharanpur

The above officials on their appointment as regular Investigators will draw pay at the minimum of the pay scale mentioned above plus usual allowances as admissible under the rules. force from time to time pending fixation of pay if required.


(R.B. Gandhi)
Section Officer (Admn. III)

To,

1. Accounts Officer, CPAO, Office of the DC(H), New Delhi
2. Accounts Officer (Hqrs.), Office of the DC(H), New Delhi
3. All individuals concerned. They are advised to get themselves relieved of their present duties immediately and join the new place of posting at the earliest.
4. All Controlling officers of the individuals concerned. They are also requested to relieve the officials under their control at the earliest.
5. Chief, C&B Division, Office of the DC(H) with the request to arrange early release of the individuals under his control to enable them to join the post of Investigator at the earliest.
6. Director, DCOMI, Madras.
7. All Regional Office.
8. All Marketing & Service Extension Centres
9. Dy. Director, Marketing Division, Office of the DC(H), New Delhi
10. Personal files of the officials concerned.
11. Office order file.

OFFICE OF THE ACCOUNTANT GENERAL (A&E)
MANIPUR: IMPHAL

Estt. (A&E)/Order No.153

Dated 24-11-87

The following Accountants are promoted to officiates as functional grade Senior Accountants in the scale of pay of Rs. 1400-40-1600-50-2300-E8-60-2600/- with effect from 1.4.87 in terms of Head Quarter's office circular No. NGE/68/1987- issued under letter No. 935-NZ/97-87 dated 17.8.87. They will be on probation for 2 (two) years from the date of their promotion.

S. No. Name

1. Shri A. Biren Singh, (Offg. S.O.)
2. Shri H. Leison (S.T.)
3. Shri L. Krishnadeep Singh (Offg. Div. Acctt.)
4. Shri L. Rajpal Kumar Singh
5. Smt. H. Nayani Devi
6. Shri J. Rakkapthang (S.T.)
7. Shri K. Ibohal Singh
8. Shri A. Iboton Singh
9. Shri N. Shyam Singh
10. Shri L. Brojendra Singh
11. Shri Ph. Ibanot Singh
12. Shri P. Raghunath Singh
13. Shri H. Tombe Singh
14. Shri Ng. Shyamkishore Singh
15. Smt. Th. Jorlonebi Devi
16. Smt. M. Sorajint Devi
17. Shri K. Heokip (S.T.)
18. Shri K. Suithang (S.T.)
19. Shri T. Lungrei (S.T.)
20. Smt. H. Khanvung (S.T.)
21. Smt. Chingoman (S.T.)
22. Shri L. Shyamjai Singh (Offg. Div. Acctt.)
23. Shri Th. Bhagat Singh
24. Shri Th. Ibohal Singh
25. Shri L. Jibonchandra Singh
26. Shri M. Gunindra Singh
27. Smt. Sujata Choudhury
28. Shri R.S. Benjamin (S.T.)
29. Shri R. Kelanchungpao (S.T.)
30. Shri H. Loli Mao (S.T.)
31. Shri K. Nalkamal Singh
32. Shri Ch. Mani Singh (on deputation)
33. Shri N. Potom Singh (S.C.)
34. Smt. Ng. Ruth (S.T.) (Offg. S.O.)
35. Shri Khamkhoutan (S.T.)
36. Shri Y. Nongbaljao Singh
37. Shri L. Nokul Singh
38. Shri Brojen Choudhury (Offg. S.O.)
39. Shri U.K. Debnath
40. Shri Ng. Nelson (S.T.)

Contd. 2/-

Attested

Advocate

Shri H. Tolon Singh
Shri Kh. Manglem Singh (S.C.)
Shri S. Balendra Singh
Shri Ph. Subhashchandra Sharma
Shri L. Joychandra Singh
Shri L. Bidyachandra Singh
Smt. S. Bobita Devi
Shri K. Dorendra Singh
Shri Th. M. Gangte (S.T.)
Shri Umekanta Hazarika
Shri Khogen Gogoi
Shri Ranjit Hazarika (S.T.)
Shri Gahdhiram Pegu (S.T.)
Shri Nirmal Deori (S.T.)
Shri L. Binode Bihari Singh
Shri L. Rajen Singh
Shri M. Tomal Singh (S.C.)
Shri K. Madhumangol Singh
Shri K. Chaoba Kabui (S.T.)
Shri I. Yaima Singh (S.C.)
Shri S. Kunjabiheri Singh
Smt. V. Zingi (S.T.)
Shri L. Bidyapati Sinha
Shri N. Dhananjoy Singh
Shri W. Indrakumar Singh
Shri Ch. Brojendra Singh
Shri H. Jadumani Singh
Km. Subtata Choudhury
Shri L. Iboyaima Singh
Shri L. Ibocha Singh
Shri N. Dachibhusan Singh
Smt. L. Chanu Inatombi
Shri Kh. Ibohouba Meitei
Shri Sh. Gouramohon Singh
Shri T.L. Khobung (S.T.)
Shri R.L. Kabui (S.T.)
Shri Ph. Joychandra Singh (S.C.)

The above list includes S/ Shri A. Biren Singh, Brojen Choudhury and Smt. Ng. Ruth who are already officiating as S.Os/ Supervisors as on 1.4.87. Consequently their promotion as Sr. Accountants is only notional to protect their seniority in Sr. Accountants cadre.

Authority:- A.G's orders dt. 17.11.87 at P 3 of file No DAG(A&E)/ DRC/Sr.Accts./87-88/71.

B. MAZUMDAR (24/11/87)

Deputy Accountant General(A&E)

Memo No. Estt. (A&E)/2.89/87-88/806-10

Dated 24.11.87

Copy to:-
1. P.A.O. (Local), Imphal
2. Secretary to A.G.
3. Persons concerned
4. Steno to D.A.G. (A&E)
5. File.
6. Notice Board.

10
Accounts Officer(Admn)

ANNEXURE- A/12

No. 7/2/88-Admn.III
Government of India
Ministry of Textiles
Office of the Development Commissioner (Handicrafts)

West Block No.7, R.K.Puram,
New Delhi - 110066.

Dated the, 5th.January, 1989

Subject:- Tentative revised and updated seniority list
of Investigators.

The Final Seniority List of Investigators last circulated
vide letter No. 6/4/85-Admn.III dated 23.6.1986 has undergone
some changes due to retirements/appointments/promotions etc.,
hence a tentative revised and updated seniority list as on
22.11.1988 is herewith being circulated for information of
all concerned.

The officials concerned are requested to check up their
relative position and other particulars in the seniority list.
Objectives/suggestions in this respect if any may be sent
through proper channel so as to reach this office by 5.2.1989.
Advance copy of the objection may however be sent to this
office directly so as to reach us in time as it may not be
possible to consider the representations received after the
due date. It is mentioned that relative seniority of officials
appearing at Sl.No. 95 to 127 is, as per rules, is based on
the order of merit set out by Departmental Promotion Committee,
and it can not be changed on the ground of early/later date of
joining or regularisation.

(A.K. Kutty)

Jt. Development Commissioner (Handicrafts)

To

1. All individuals concerned.
2. All Regional Directors/Dy. Directors.
3. All Regional Design & Technical Development Centres.
4. Field Administrative Cells, Srinagar/Varanasi.
5. Asstt. Director Admn.I/Admn.III/Marketing Division.

19/1/89

Dr. Attested
Advocate

Name	Method of Recruitment	Date of Birth	Whether SC/ST	Remarks
1. Smt. Cita Ganguli	Direct	1.3.1936	-	Officiating as Asstt. Director
2. Sh. N.G.B. Ankolekar	"	16.8.1936	-	Officiating as AD(Ad-hoc)
3. Smt. Tara Devi Punj	"	29.5.1932	-	-do-
4. Sh. S.K. Sharma	"	12.3.1934	-	-do-
5. Sh. S.K. Malhotra	"	15.10.1942	..	Officiating as HPO
6. Sh. B. Monappa	"	15.12.1934	-	Officiating as AD(Ad-hoc)
7. Sh. B.K. Ray	"	1.3.1931	-	-do-
8. Sh. D.C. Tangaria	"	17.1.1948	SG	-do- (Headquarter)
9. Sh. G.K. Asthana	"	1.8.1960	-	Officiating as Asstt. Director
10. Smt. Maya Devi	"	21.8.1950	SC	Officiating as Controller Group 'B'
11. Sh. V.S.M. Nampoothry	"	31.7.1932	-	Officiating as AD(Ad-hoc)
12. Sh. A.C. Gangal	"	29.3.1945	-	Officiating as HPO
13. Sh. J.P. Jimri	"	1.7.1931	-	Officiating as AD(Carpet)
14. Sh. S.R. Verma	"	4.6.1946	..	Officiating as Asstt. Director
15. Sh. G.R. Thampi	"	11.10.1945	..	Officiating as AD(Ad-hoc)
16. Sh. N.K. Jha	"	25.10.1952	-	Officiating as AD(Ad-hoc)
17. Smt. D.S. Dudani	"	14.7.1935	-	Officiating as HPO
18. Sh. Satya Prakash	"	26.3.1956	-	Officiating as HPO
19. Sh. A.R. Choudhry	"	10.3.1933	-	Officiating as AD(H)
20. Smt. A. Sarojani	Promottee	15.4.1933	-	Officiating as HPO(Ad-hoc)
21. Smt. S. Balan	"	3.8.1946	-	-do-
22. Sh. Badri Prashad	Direct	5.7.1953	SC	Officiating as HPO. Presently on deputation in DOP.

contd...1/-

62

(1)	(2)	(3)	(4)	(5)	(6)
43.	Sh. T.R. Gajbye	Direct	24.4.1953	SC	Officiating as HPO
	Shri I.G. Kaware	"	30.7.1949	SC	-do-
25.	Sh. P.C. Datta	"	9.1.1950	-	-do-
26.	Sh. Bhubender Singh	"	4.1.1954	-	-do-
27.	Sh. S.L. Dengaich	"	2.12.1952	-	-do-
28.	Smt. Pushpa Chaku	"	2.10.1951	-	-do-
29.	Shri S.A. Razzak	"	15.2.1952	-	-do-
30.	Sh. S.V. Deshpande	"	3.5.1953	-	-do-
31.	Sh. S.P. Aggarwal	"	3.12.1953	-	-do-
32.	Sh. R. Chandran	"	23.9.1954	-	-do-
33.	Sh. J.R. Chakrabarty	"	2.1.1937	-	-do-
34.	Sh. B.P. Rawat	Promottee	1.7.1931	-	-do-
35.	Sh. A. Sahdev Singh	Direct	1.7.1949	-	-do-
36.	Sh. Mohinder Pal	"	1.4.1952	-	-do-
37.	Miss Mumtaz Banoo	"	15.4.1953	-	Officiating as HPO(Ad-hoc)
38.	Sh. M.S. Meshram	"	2.3.1944	SC	Officiating as HPO
39.	Sh. Sant Lal	"	29.9.1944	SC	Officiating as AD(EP)
40.	Sh. R. Chanrasekhar	"	7.12.1953	-	Officiating as HPO
41.	Sh. A. Dhansekaran	"	16.2.1953	-	Officiating as HPO(Ad-hoc)
42.	Smt. Sita Krishnan	Promottee	6.7.1933	-	-do-
43.	Sh. V.D. Vats	"	5.3.1939	-	-

contd...3/-

63

(1)	(2)	(3)	(4)	(5)	(6)
44. S.. M.G. Abjyankar	Promotee	7.2.1950	-	-	
45. Sh. A.K. Batra	Direct	10.1.1953	-	Officiating as H.P.O.	
46. Smt. K. K.	Part-time	12.12.1936	-	-	
47. Smt. D.S. K.	Direct	1.1.1956	-	-	
48. S.. Chiranjit L.	Promotee	5.11.1936	SC	Officiating as H.P.O.	
49. S.. Sushila S.	Direct	15.3.1953	-	-do-	
50. S.. K. Vardarajan	Promotee	23.9.1944	-	Officiating as H.P.O. (Ad-hoc)	
51. S.. Ashok Sehgal	Direct	23.10.1949	-	-do-	
52. Sh. Paramjit Singh	Direct	23.12.1952	-	Officiating as H.P.O.	
53. Sh. V... Savita	Direct	13.06.1952	-	Officiating as H.P.O. (Ad-hoc)	
54. Sh. T.D. Gupta	Direct	8.01.1945	-	Officiating as HPO (Ad-hoc)	
55. S.. K.S. Rathore	Direct	1.1.1950	-	Presently on deputation in Dept. of Personnel.	
56. S.. Davendra K.	Direct1.55	SC	Officiating as H.P.O.	
57. S.. Mohinder Pal	"	15.2.1945	SC	Presently on deputation in Deptt. of Personnel.	
58. S.. Rammnik C.	"	31.7.1958	-	Officiating as H.P.O.	
59. S.. D.M. Wasnik	"	15.9.1953	SC	Officiating as HPO (Ad-hoc)	
60. Sh. Khajmcinuddin	"	6.6.1946	-	-do-	

contd...4/-

(1)	(2)	(3)	(4)	(5)	(6)
61.	S. K. Sharma	Direct	10.7.1955	-	
62.	S. Kirpal Singh	"	25.8.1954	-	Officiating as Sr. Economics Investigator through UPSC.
63.	S. A.K. Sharma	"	11.10.1956	-	
64.	S. Haji Raj	"	11.5.1951	-	Presently on deputation in D.O.P.
65.	S. P.S. Mahalingam	"	11.3.1955	-	Officiating as H.P.O.
66.	S. G. Srinivasan	"	7.8.1954	-	Officiating as HPO(Ad-hoc).
67.	S. Rajinder Prasad	"	5.5.1954	-	
68.	S. Danda Upadhye	"	10.12.1952	-	
69.	S. Dauder Singh	"	1.3.1951	SC	
70.	S. Dauder Singh	"	12.3.1955	SC	
71.	S. Dauder Singh	"	26.5.1952	-	
72.	S. Dauder Singh	"	28.2.1955	-	Presently on deputation in D.O.P.
73.	S. Dauder Singh	"	18.6.1956	-	
74.	S. Dauder Singh	"	17.7.1956	-	
75.	S. Dauder Singh	"	7.11.1952	-	
76.	S. Dauder Singh	"	28.3.1957	-	
77.	S. Dauder Singh	"	15.4.1951	-	Presently on deputation in CCI&E.
78.	S. Dauder Singh	"	1.7.1954	-	
79.	S. Dauder Singh	"	2.1.1955	-	
80.	S. Dauder Singh	"	15.1.1956	-	
81.	S. Dauder Singh	"	25.5.1956	-	
82.	S. Dauder Singh	"	2.4.1952	-	

contd... 54-

(2)	(3)	(4)	(5)	(6)
23. Sh. A.K. Tangry	Direct	15.1.1956	-	
84. Sh. S.K. Misra	"	1.11.1954	-	
85. Sh. P. Roy	Transfer	10.5.1947	-	Presently on deputation in SIU (M/o Finance)
36. Sh. Bhagwan Shankar Meshram	Direct	5.6.1954	-	Presently on deputation in
87. Sh. A.H. Khan	Transfer		-	M/o External Affairs.
88. Sh. Surinder Kumar	Direct	12.10.1951	-	Presently on deputation in
89. Smt. Pushp Lata Salwan	Transfer	24.6.1949	-	M/o External Affairs.
90. Smt. Radha Tahiliani	"	18.9.1947	-	Presently on deputation in
91. Sh. V.K. Gulati	"	18.4.1952	-	Dept. of Personnel.
92. Sh. G.S. Sharma	"	25.1.1940	-	
93. Sh. P.C. Sharma	"	30.11.1955	-	
94. Sh. P.R. Saxena	"	3.9.1957	-	
95. Smt. S. Mathews	Promotee	29.6.1939	-	
96. Smt. T.S. Alamelu	"	4.7.1931	-	
97. Sh. A.J. Kandaswamy	"	12.5.1948	-	
98. Smt. Avinash Chawla	"	28.7.1949	-	
99. Sh. L.R. Jaichandran	"	26.1.1953	-	
100. Sh. D.C. Thakur	"	1.7.1950	-	
101. Miss Nagmani Rao	"	23.10.1947	-	
102. Smt. Leelama John	"	17.3.1954	-	

contd... 6/-

(1)	(2)	(3)	(4)	(5)	(6)
1					
3.	Smt. R.A. Kirupavathi	Promotee	11.10.1946	SC	
4.	Sh. R.K. Sapru	"	11.5.1951	-	
5.	Sh. Aswini Kumar Sarmah	"	1.5.1954	-	
6.	Sh. G. Somanathan Pillai	"	5.6.1949	-	
7.	Sh. S.S. Mazumdar	"	5.11.1940	-	
8.	Sh. S. Jährin	"	1.1.1952	ST	
9.	Sh. R.K. Jalali	"	13.3.1956	-	
10.	Sh. Th. Rajen Singh	"	1.1.1960	-	
11.	Sh. Bikash Dey	"	22.11.1956	-	
12.	Smt. Sunita Dhameja	"	21.5.1956	-	
13.	Sh. V.K. Jacob	"	13.5.1942	-	
14.	Sh. D.C. Debnath	"	2.6.1953	-	
15.	Sh. M.V. Gogte	"	15.1.1944	-	
16.	Sh. R. Radhakrishana Shetty	"	2.12.1953	-	
17.	Sh. R.K. Dutta	"	10.7.1956	-	
18.	Sh. Jacob D. Souza	"	4.6.1958	-	
19.	Smt. Meena Ahuja	"	13.4.1956	-	
20.	Sh. Jma Kent Mishra	"	27.1.1953	-	
21.	Sh. Indrajit Roy	"	1.3.1954	SC	
22.	Sh. V.K. Manda	"	5.4.1944	-	
23.	Sh. Ganpati Jha	"	20.7.1944	-	
24.	Sh. A.Krishnamoorthy	"	22.7.1958	-	

contd... 7/-

67

(1)	(2)	(3)	(4)	(5)
125.	Sh. P. Bhaskaran Pillai	Promotee	2.5.1943	-
126.	Sh. K. Gouri Prasad	"	1.4.1955	-
127.	Sh. S.R. Devarajulu	"	15.1.1950	SC
128.	Sh. Gopi Chand Garg	Transfer	11.4.1951	-
129.	Sh. Chanam Mani Singh	Direct	1.7.1955	-

To

The Development Commissioner(Handicrafts)
Government of India, Ministry of Textiles,
West Block No.VII, R.K.Puram,
New Delhi-110 066.

Through proper channel.

Subject:-Request for revision of tentative and
updated Seniority list of Investigators.
=====

Sir,

Inviting a reference to my representations dated 20.01.1989 and 13.02.1991 on the tentative revised and updated seniority list of Investigators, I once again beg to state as follows:

1. I had joined in this Department as Investigator at the Marketing & Service Extension Centre, Imphal on deputation w.e.f. 01.01.1985.
2. My deputation was regularised/absorbed in this Department w.e.f. 01.01.1988 under the Head Quarters order No. 2/1/85-Admn. III dated 20.04.1988 in the scale of pay Rs.1400-40-1800-EB-50-2300.
3. I was promoted as Senior Accountant in the scale of pay Rs.1400-40-1600-50-2300-EB-60-2600 w.e.f. 01.04.87 vide order No. Estt(A&E)/order No.155 dated 24.11.87 from the Deputy Accountant General(A&E), Office of the Accountant General(A&E) Manipur, Imphal which post is higher in grade than the post of Investigator which I am holding at present.
4. Having no doubt about justice in my present Department I was confident that my seniority will be considered from the initial date of my deputation i.e., 01.01.1985 with this confidence, I was not tempted either to go back to my parent Department when I got promotion in higher grade or to immediately represent for my seniority at that time.
5. Since, I am supposed to hold the post of higher grade in my parent Department on 01.01.1988 i.e., the date of absorption in this Department, I expect that my regular promotion in the above higher grade shall also be into account in fixing my seniority.

Attested
by
Advocate

(52)

X

- 53 -

-(2)-

21

6. In view of the above, I earnestly pray that my seniority be counted from the date I have been holding the post of Investigator on deputation i.e., 01.01.1985 according to the Consolidated orders on Seniority vide Office Memorandum No. 22011/7/86-Estt(D) dated 03.07.1986 of Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training), Government of India, since the post of Senior Accountant in Accountant General(A&E), Manipur, Imphal is higher post than the post of Investigator which I am holding now.

Yours faithfully,

(Mani)

(Ch. Mani Singh)

Investigator,
M&SEC, Imphal O/O DC(H)

Dated: Imphal.

the 15th March, 1991.

Gramastkala.

Tele: 21915

2067
Ranjan No.
Date: 22.11.91
Regional Office (N.E. Region)
Min. of India Min. of Textiles
Ganeshguri, Guwahati-781 006 (Assam)

Government of India
Ministry of Textiles
Office of the Development Commissioner
(Handicrafts)

Marketing & Service Extension
Centre, Paona Bazar, Masjid Rd.
Imphal-795 001.

No. MSEC/IMP/PER-32/84-85 A/85
To

November 20, 1991.

The Regional Director (NER)
O/O the D.C. (Handicrafts)
Ganeshguri, Kaylanpur,
Guwahati-781 006.

Subject:- Tentative revised and updated Seniority list of
Investigators.

Sir,

Kindly refer to this office letter of even number dated 26th March, 1991, on the subject above, I am to forward herewith the further representation for seniority received from Shri Ch. Mani Singh, investigator for favour of your comments and onward transmission to the Head Quarters' Office, New Delhi.

In this regard, I am to state that in terms of the Manual of Instructions For Restructuring of Cadres in IAAD(1983-84), of the Comptroller and Auditor General of India, the cadre of the Auditor was bifurcated in Audit Wing carrying different scale of pay w.e.f. 1.4.1984, vide para 13:2 of Manual of Instructions For Restructuring of Cadres in IAAD (copy enclosed as Annexure-II). As per bifurcation, if he continued in the Office of the Accountant General, Manipur, Imphal, he would be entitled the higher scale of pay i.e. Rs. 425-800 as an Auditor.

Further, at the time of deputation to this office Shri Mani, also opted the scale of pay of Investigator(425-700) w.e.f. 01.01.1985, which is equivalent to the scale of Auditor.

It is, therefore, requested to kindly reconsider his case and may be recommended to the Competent Authority to fix his seniority in the grade of Investigators w.e.f. the date of deputation i.e. 01.01.1985.

Encl:- 3-Annexures.

Yours faithfully,

(S. D. KHAJAH)
Assistant Director (Handicrafts)

Attested
By

The Development Commissioner
(Handicrafts)
West Block No. VII, R.K. Puram,
New Delhi-110 066.

Copy to:-

O/C

GOVERNMENT OF INDIA
MINISTRY OF TEXTILES
DRAFTING

TELEGRAM : BHASTAKALAX
PHONE : 5 60174.



D. C.

No. NER/1/2/Admin./94-95/318.

ANNEXURE A/15

OFFICE OF THE DEVELOPMENT
COMMISSIONER FOR HANDICRAFTS
North Eastern Regional Office,
Kalyanpur : Guwahati-781 006

Date 10-05-1994.

Dear Shri Salins,

The representation of Shri Ch. Mani Singh, Investigator of "Marketing & Service Extension Centre, O/o the DC(Handicrafts), Kohima" for fixation of his seniority is pending at Headquarter Office, New Delhi since a long time.

A photostat copy of the representation is enclosed for your kind reference.

I shall be grateful if you could kindly expedite the matter.

With kindest regards.

To

Yours sincerely,

(L. Hatzaw)

Shri L. S. N. Salins,
Addl. Dev. Commissioner(H),
O/o the D. C. (Handicrafts),
West Block No. 7, R. K. Puram,
New Delhi-110066.

Attested

Advocate

To

Shri R.K.Mathur, I.A.S.
Development Commissioner for Handicrafts,
Office of the Dev.Comm. (Handicrafts)
West Block No.VII; R.K.Puram,
New Delhi-110 066

(Through Proper Channel)

Subject:- Humble request for fixation of my
seniority w.e.f. 01.01.1985 in the
cadre of INVESTIGATOR.

Sir,

With due respect, I have the honour to draw your kind
attention on the following facts for favour of consideration
and necessary orders:

- 1) That, I had joined in the Office of the Accountant
General Manipur, Imphal as Auditor on 08.02.1980 in
the scale of pay-R. 330-560/-.
- 2) Further, I had joined in the office of the Development
Commissioner (Handicrafts), M&EC, Imphal on 01.01.1985
as Investigator on deputation in the scale of pay-R. 425
-700 (Copy of appointment order enclosed).
- 3) That, during my deputation in the Office of the Develop-
ment Commissioner (Handicrafts), I had been given permanent
promotion to Sr. Accountant (equivalent to Sr. Auditor) by
the Accountant General Manipur in the scale of pay-R.
R. 425-800 (copy enclosed).
- 4) That, I got absorption in the Office of the Development
Commissioner (Handicrafts) as Investigator (copy enclosed)
and my seniority is counted w.e.f. 01.04.1987 in the
cadre of Investigator (copy enclosed).
- 5) That, due to the difference of 1(one) month between my
absorption and promotion of 33 (thirty three) UDCs/Store-
keepers, I was superseded by the above 33 (thirty three)
persons in the seniority list of Investigator though
I had been working in the capacity of Investigator w.e.f.
01.01.1985.
- 6) Further, in the time of my absorption, I had given a m
representation to treat me as transfer of service from
one Central Government office to another Central
Government Office and revised my absorption accordingly.
But, I had received a Memo from the then Dy. Director-in-
charge of Admin. I.I.I (copy enclosed) instead of considering
my case favourably. So, I hope the same i.e., consider-
ation of my case favourably was due to some Administrative
laxness at that time.

Attested
By
Advocate

contd... 2/-

vii) Considering on the above facts, I pray your honour to kindly consider my case sympathetically on humanitarian ground and counted my seniority w.e.f. 01-01-1985, otherwise keep me just above 33 (thirty three) premotees since I came on deputation and work in my present Department when they were Store-keepers/USCs.

It is, therefore, requested that you will do justice in my case keeping in mind my mental humiliation I am facing because of my juniors have become senior to me in the cadre of Investigators. I will ever remain grateful to you, sir, if you kindly help me to escape me from the mental agony I am suffering from the last 10 (ten) years.

Thanking you, sir.

Enclosure-As stated.

Place: Delhi
Dated: 30/6/97

Yours faithfully,

Mani Singh
(Ch. Mani Singh)
Investigator,
MSECI, KOKIMA
(Nagaland)

GOVERNMENT OF INDIA
(MINISTRY OF TEXTILES)

Office Of The Development Commissioner (Handicrafts)

Marketing & Service Extension Centre

Gram : HASTKALA
Telephone - 22671

P.W.D. AREA
KOHIMA - 797001 : NAGALAND

Camp: HERO, Guwahati.

Date: 25.07.1997.

Ref. No.: HBEC/KOHI/PP/14/97-98

To

The Regional Director (HER)
O/O the Dev. Commissioner (Handicrafts)
Ganeshguri, Kaylampur,
Guwahati-781 006.

Subject:- Forwarding of the representation of Shri Ch. Mani Singh,
Investigator regarding fixation of his seniority in the
cadre of Investigator.

Sir,

I am to forward herewith the representation of Shri Ch. Mani Singh, Investigator for fixation of his seniority w.e.f. 01.01.85 in the cadre of Investigator for onward transmission to H.Ors. Office, New Delhi for favour of consideration and necessary action.

In the above connection, it is pointed out that,

- (i) Shri Ch. Mani Singh was appointed as Investigator vide H.Ors. order no. 4/3/82-Admn.III dated 30.01.1985 in the scale of Rs.425-15-EB-15-560-20-700.
- (ii) As per entry shown in the service book of Shri Ch. Mani Singh has appointed as Temporary Investigator w.e.f. 01.01.88 vide H.Ors. order No. 2/1/85-Admn.III dated 20.04.1988. But, as per final seniority list of the Investigators as on 15.03.1993 circulated vide H.Ors. Office order no. 7/1/93-Admn-III/2491 dated 12.10.1993, his date of regular appointment as Investigator is 01.04.1987, consequent upon his absorption after transfer on deputation.
- (iii) In the aforesaid seniority list the method of recruitment shown as direct. As per service book, it is not cleared whether his recruitment was "direct" or "on transfer" on deputation.
- (iv) As per H.Ors. Office letter no. 4/3/82-Admn.III/885 dated 29.11.84, Shri Ch. Mani Singh was selected for the post of Investigator in the scale of Rs.425-15-500-EB-15-560-20-700 on deputation basis and afterwards he was finally absorbed. As such, the method of recruitment in his case should be "transferred" instead of "direct" and his services for fixing of seniority may be counted w.e.f. 01.01.1985 i.e. the date he joins in the Department.

Attested

Jyoti
Advocate

Enclos:- As stated.

Yours faithfully,
(J.M.PRAKASH)
ASSISTANT DIRECTOR (A & C)

नामः द्यूक्राफ्ट्स

दूरध्वनि: 560174

566123

ठालेस: 235-2333 "सिल्व इन"

फॉक्स नं: 0361-560174

भारत सरकार

वस्त्र मंत्रालय

कार्यालय विकास आयुक्त हस्तशिल्प (पुर्वोन्नत भूमि
खंडितपुर, गनेशगुरी, गुवाहाटी-781006 (आसाम)



Gram: DYCRAFTIND

Tel: 560174

566123

Telex: 235-2333 'Silp in'

Fax No.: 0361-560174

GOVERNMENT OF INDIA

MINISTRY OF TEXTILES

Office of the Development Commissioner (Handicrafts)

(North Eastern Region)

KALYANPUR, GANESHGURI, GUWAHATI-781006
(ASSAM)

NO. NER/1/72/Admn./97-98

To

The Development Commissioner(H),
Office of the D.C. (Handicrafts),
West Block No.7, R.K.Puram,
New Delhi-66.

Dated: 25/7/97.

DIARY NO. 749

Date..... 28/7/97

O/O the DC(H) M&SEC
Kohima-- Nagaland.

Subject:-- Forwarding of the representation of Shri Ch.
Mani Singh, Investigator, MSEC, Kohima for
fixation of his seniority in the cadre of
Investigator.

sir,

I am to forward herewith the representation of Shri Ch. Mani Singh, Investigator, MSEC, Kohima alongwith all relevant papers for fixation of his seniority in the cadre of Investigator for faveur of your kind and necessary action.

As stated by the Asstt. Director(H), MSEC, Kohima vide his letter No. MSEC/KOHI/PP/14/97-98 dt'd. 25/7/97 (copy enclosed), it is recommended that the services of Shri Ch. Mani Singh, Investigator who was selected for the post of Investigator in the scale of Rs. 425-700 on deputation and was finally absorbed may be counted for fixing of his seniority w.e.f. 01-01-1985 i.e., the date he joins in this department.

Yours faithfully,

(L. Hetzaw),
REGIONAL DIRECTOR(NER).

Attested
By
Advocate

Enclos:- As above. (18 sheets)

Copy to:-

Asstt. Director(H),
MSEC, O/O the DC(H),
KOHIMA.

(L. Hetzaw),
REGIONAL DIRECTOR(NER).

To

Shri R.K. Mathur, I.A.S.
Development Commissioner for Handicraft,
Office of the Dev. Comm. (Handicrafts)
West Block No.VII; R.K. Puram
New Delhi-110066

(Through proper channel)

Subject:- Humble prayer for fixation of my seniority w.e.f. 1.1. 1987 in the cadre of Investigator.

Sir,

In continuation of my long pending and repeated representations may I submit the following few facts to your honour for favour of kind and sympathetic consideration:-

1. That, I came on deputation as Investigator w.e.f. 01.01.1985 in the pay scale of Rs. 425 - 700 from the Accountant General Manipur, Imphal where I was holding the post of Auditor/Accountant in the pay scale of Rs. 330 - 560.

2. That, I have been requesting since beginning to absorb me in the Office of the Development Commissioner (Handicrafts) as Investigator in the scale of Rs. 425 -700. The concerned officers had recommended my case strongly for such absorption and the Head Quarters Office of the Development Commissioner (Handicrafts) had also recommended and considered my case favourably well before the completion of 2 years of my deputation period. (P=119)

3. However, it was the vested interest of a few lower officials of the Head Quarter Office who did not want my absorption, therefore defeated all the positive moves of my absorption despite clear instructions of the then ADC/DC(H).

4. When my case was matured for absorption in the office of the Development Commissioner (Handicrafts) after the completion of my 2 years of deputation on 31.12.1986, but again the vested interest of a particular group in the Hd. Qrts. Office deliberately delayed my case of absorption and preferred to process the case of promotion of 33 (thirty three) officials falling in the feeder cadre to the post of Investigator, prior to processing my case. (P-10-12)

5. It is amazing to note that a total number of 33 (thirty three) officials were promoted to the post of Investigator in one go in contravention to the rules. The roaster points for direct/ promotee/transfer etc. were not given due honour and nor the reservation roaster was duly taken care of. Thus, violating all administrative norms, such mass promotion were deliberately given.

Attested
by
Advocate

(b3)

28

6. As a result of the aforesaid undue mass promotion to 33 (thirty three) officials, I suffer a lot as my case was deliberately taken only after such mass promotion. Thus, I was placed lower to all those 33 (thirty three) officials who were given seniority w.e.f. 01.03.1987, contrast to this I was given seniority w.e.f. 01.04.1987, i.e. the date I got proforma promotion in my parent Department i.e. Accountant General Manipur in the pay scale of Rs. 425-800. ^{13th 45}

7. Thus, by mere 1 (one) month, I have been placed junior to all 33 (thirty three) officials. However, my case could well have been considered w.e.f. 01.01.1987 i.e. the date when I had already completed 2 (two) years as deputationist and for which the Department had also already recommended. ^(1st 1st)

In view of the facts mentioned above, I request your honour to kindly consider my case of absorption in the office of the Development Commissioner (Handicrafts) w.e.f. 01.01.1987. If possible I may be given seniority w.e.f. 01.01.1985 in the cadre of Investigator treating my case as transfer of service from one Central Government Department to another Central Government Department. ^{16th 30}

It is therefore requested once more that you will do justice in my case keeping in mind my mental humiliation, I am suffering because of my juniors became senior to me in the cadre of Investigator. I will ever remain grateful to you sir, if you kindly help me to escape me from the mental agony I am suffering for the last 11 (eleven) years.

Enclosurer:- 7 (Seven) sheets.

Yours faithfully,

(Mani)

Camp : Delhi
Dated 4th May 1998.

(CH. MANI SINGH)
Investigator,
M&SEC, Kohima,
Nagaland

Copy to :-

Shri P.K. Anand, IAS
Addi. D.C.(Handicrafts)
New Delhi - 66- for favour of kind
information and prrusal.



GOVERNMENT OF INDIA
(MINISTRY OF TEXTILES)

Office Of The Development Commissioner (Handicrafts)

Marketing & Service Extension Centre

Gram : HASTKALA
Telephone - 22671

P.W.D. AREA
KOHIMA-797001 : NAGALAND

Ref. No. MSEC/KOHI/PE/14/98-99

Date....20.05.1998.....

To

The Regional Director(NER)
Office of the D.C.(Handicrafts)
Ganeshguri; Kaylampur,
Guwahati-781 006.

Subject:- Forwarding of the representation of Shri Ch. Mani Singh, Investigator regarding fixation of his seniority in the cadre of Investigator.

=====
Sir,

I am to forward herewith the representation of Shri Ch. Mani Singh, Investigator for fixation of his seniority w.e.f. 01.01.87 in the cadre of Investigator for onward transmission to H.Qrs. Office, New Delhi for favour of consideration and necessary action.

Encl:-As stated above.

Yours faithfully,

26/5/98
(J.M. PRASAD)
Asstt. Director (A&C)

Copyto:-

The Asstt. Director(Admn.III)
O/O the Dev. Comm.(Handicrafts)
West Block No.VII; R.K.Puram,
New Delhi-110066. for favour of consideration and
necessary action.

26/5/98
(J.M. PRASAD)
Asstt. Director (A&C)

Attested

By
Advocate



ANNEXURE

A/22

Gram. INDUSTRIES LTD

Tel. 560174, 566123

Telex 235.2331 'Slip in'

Fax No. 0361-560174

GOVERNMENT OF INDIA

MINISTRY OF TEXTILES

Office of the Development Commissioner (Handicrafts)

(North Eastern Region)

KALYANPUR, GANESHGURI, GUWAHATI-781006

(ASSAM)

CAMP:- KOHIMA (NAGALAND)

Dated: 20.05.98

from:

Lian Za Go Hatzaw
Regional Director (HC)

To

The Development Commissioner (Handicrafts)
 O/o the Dev. Comm. (Handicrafts)
 West Block No. VII; R.K. Puram,
 New Delhi-66.

Subject:- Fixation of seniority of Shri Ch. Mani Singh, Investigator
 w.e.f. 01.01.1987 in the cadre of Investigator-regarding.

Sir,

I am to forward herewith the representation of Shri Ch. Mani Singh, Investigator of Marketing & Service Extension Centre, Kohima regarding subject mentioned above for favour of kind consideration and necessary action with the recommendation that his seniority in the cadre of Investigator may be counted in this Department w.e.f. 01.01.1987.

Encl:- As stated above.

Yours faithfully,

(Signature)
 (L. HATZAW)
 REGIONAL DIRECTOR (NER)

Copy to:-

The Asstt. Director (A&C)
 M&SEC, Kohima-w.r.t. his letter no. MSEC/KOHI/
 PF/14/98-99 dated 20.05.1998.

Attested

P. Advocate

To,

Shri R.K. Mathur, I.A.S.,
 Development Commissioner
 (Handicrafts),
 Office of the D.C. (H),
 New Delhi.

Subject:- Humble prayer for fixation of my seniority in the cadre of Investigator.

Sir,

In continuation of my long pending and repeated representations, may I submit the following facts to your honour for favour of kind and sympathetic consideration:-

- (a) That I have been representing to fix my seniority w.e.f. 1.1.1987 in the cadre of Investigator, a copy of my earlier representation is enclosed for kind perusal.
- (b) That I have been communicated by this office earlier that the said seniority w.e.f. 1.1.1987 cannot be given to me.
- (c) That I have to further submit that as the RR for the post of Investigator provides for 50% promotion and 50% direct recruitment, failing which transfer on deputation/transfer basis. The seniority between the two categories has to be fixed in the ratio of 1:1 i.e. promotion : direct/transfer on deputation/transfer.
- (d) Whereas, as mentioned in paragraph number 5 of the order No.5/1/95/Admn.III dated 8.9.1995, I have been placed junior to all 32 promotees which is against the rota quota system provided in the RR of the post of Investigator.

In view of the facts mentioned above, I request your honour to kindly consider my seniority which may be fixed at least at S.No.33 inbetween Smt. S. Mathew and Shri A.J. Kandaswamy, if not w.e.f. 1.1.1987 for which I have been requesting to the department. However, keeping in view my sincerity and hard work, it would be a reward for me, if my seniority is fixed w.e.f. 1.1.1987.

Thanking you,

End:-As above.

Dated 5th Feb., 1999.

Camp: Delhi.

Yours faithfully,

(CH. MANI SINGH)
 Investigator,
 M&SEC, Kohima,
 Nagaland.

Attested
 Advocate

No.5(1)/95-Admn.III/461
Government of India
Ministry of Textiles

Office of the Development Commissioner (Handicrafts)

West Block 7, R.K. Puram,
New Delhi - 110066.

Dated 1st March, 2000.

Subject:- Tentative seniority list of Investigators - reg.

With regard to his representation dated 5.2.99, on the subject mentioned above, Shri CH. Mani Singh, Investigator, M&SEC, Kohima (presently on deputation) is informed that his request has been considered as per rules on the subject and can not be acceded to.

for
2/3
(S.K. Jana)
Deputy Director (Admn.III)

Shri CH. Mani Singh,
Investigator,
M&SEC, Kohima.

Deputation address:-

Shri. Ch. Mani Singh,
Project Officer,
National Co-operative Union of India,
Langhelpet, Imphal - 795004.
MANIPUR.

Attested
by
Advocate

To

Smt. Tinno Joshi, I.A.S.

Development Commissioner (Handicrafts)
Office of the Dev. Comm.(Handicrafts)
West Block No. VII; R.K. Puram,
New Delhi - 110066.

Kind attention of Shri S.K. Java, Deputy Director (Admn.I)

Subject : Humble prayer for fixation of my
seniority in the cadre of Investigator.

Madam,

In continuation of my long pending and repeated representations, may I submit the following facts to your honour for favour of kind and sympathetic consideration.

1. That, I came on deputation as Investigator w.e.f. 01.01.1985 in the pay scale of Rs. 425-700 from the Accountant General Manipur, Imphal where I was holding the post of Auditor/ Accountant in the pay scale of Rs. 330-560.
2. That, I have been requesting since beginning to absorb me in the office of the Development Commissioner (Handicrafts) as Investigator in the scale of Rs. 425-700. The concerned officers had recommended my case strongly for such absorption and the Head Quarters Office of the Development Commissioner (Handicrafts) had, also, recommended and considered my case favourably well before the completion of 2 years of my deputation period (Page - 1 to 9).
3. However, it was the vested interest of a few lower officials who were working at the Head Quarters office during that period did not want my absorption, therefore, defeated all the positive moves of my absorption despite clear instructions of the then ADC/DC (H).
4. When my case was matured for absorption in the office of the Development Commissioner (Handicrafts) after the completion of my 2 years of deputation on 31.12.1986, but again the vested interest of a particular group in the Head Quarters office deliberately delayed my case of absorption and preferred to process the case of promotion of 32 (thirty two) officials falling in the feeder cadre to the post of Investigator, prior to processing my case (Page 10 - 12).
5. That, I have to further submit that as the RR for the post of Investigator provides for 50% promotion and 50% direct recruitment, failing which transfer on deputation/transfer basis. The seniority between the two categories has to be fixed in the ratio of 1:1 i.e. promotion : direct/transfer on deputation/transfer.
6. Whereas as mentioned in paragraph number 5 of the order No. 7/1/93/Admn.III dated 12.10.1993, I have been placed junior to all 32 promotees which is against the rota quota system provided in the RR of the post of Investigator (Page 13 to 18).

Contd..2/-

Attested
by
Advocate

7. As a result of the aforesaid undue mass promotion to 32 (thirty two) officials, I suffer a lot as my case was deliberately taken only after such mass promotion. Thus, I was placed lower to all those 32 (thirty two) officials who were given seniority w.e.f. 01.03.1987, contrast to this I was given seniority w.e.f. 01.04.1987 i.e., the date I got proforma promotion in my parent Department i.e., Accountant General Manipur in the pay scale of Rs. 425-800.

8. Thus, by mere 1 (one) month, I have been placed junior to all 32 (thirty two) officials. However, my case could well have been considered w.e.f. 01.01.1987 i.e., the date when I had already completed 2 (two) years as deputationist and for which the Department had also already recommended.

In view of the facts mentioned above, I request your honour kindly to consider my seniority which may be fixed at least at Sl.No. 34 in between Smt. S. Matews and Shri A.J. Kandaswany, if not w.e.f. 01.01.1987 for which I have been requesting to the department. However, Keeping in view of my sincerity and hard work, it would be a reward for me, if my seniority is fixed w.e.f. 01.01.1985 in the cadre of Investigator treating my case as transfer of service from one Central Government Department to another Central Government Department, (Page 26 to 30).

It is, therefore, requested once more that you will do justice in my case keeping in mind my mental humiliation, I am suffering because of my juniors became senior to me in the cadre of Investigator. I will ever remain grateful to you Madam, if you kindly help me to escape me from the mental agony I am suffering for the last 14 (fourteen) years.

Yours faithfully,

Encl :- 30..... sheets

Imphal,
the 31st Jan. 2001

Ch. Mani
31/01
(Ch. Mani Singh)
Investigator,
Now on deputation as
Project Officer (Handicrafts)
ICM-Imphal
Lamphelpat - Manipur

Regd. No. (75)

To

Smt. Tinoo Joshi, IAS
Development Commissioner for Handicrafts
Office of the Dev. Commissioner (Handicrafts)
West Block No. - VII; R.K. Puram
New Delhi - 110066 (kind attention of Shri S.K. Jana, Deputy Director, Admin. - I)

Subject : Humble prayer for fixation of my seniority w.e.f. 01-01-1987 in the cadre of Investigator.

Madam,

With due respect, I have the honour to draw your kind attention on the following facts for favour of consideration and kind perusal.

1. That, I came on deputation as Investigator w.e.f. 01-01-1985 in the pay scale of Rs. 425-700 from the Accountant General, Manipur, Imphal where I was holding the post of Auditor/Accountant in the pay scale of Rs. 330-560.
2. That, I have been requesting since beginning to absorb me in the office of the Development Commissioner (Handicrafts) as Investigator in the scale of Rs. 425 - 700. The concerned officers had recommended my case strongly for such absorption and the Head Quarters Office of the Development Commissioner (Handicrafts) had also recommended and considered my case favourably well before the completion of 2 years of my deputation period.
3. However, it was the vested interest of a few lower officials of the Head Quarters office who did not want my absorption, therefore defeated all the positive moves of my absorption despite clear instructions of the ADC/DC(H).
4. When my case was matured for absorption in the office of the Development Commissioner (Handicrafts) after the completion of 2 (two) years of deputation on 31-12-1986, but again the vested interest of a particular group in the Head Quarters Office deliberately delayed my case of absorption and preferred to process the case of promotion of 33 (thirty three) officials falling in the feeder cadre to the post of Investigator, prior to processing my case.

Attested
Advocate

- (2) -

5. It is amazing to note that a total number 33 (thirty three) officials were promoted to the post of Investigator in one go in contravention to the rules. The roaster points for direct/promotee/transfer etc. were not given due honour and nor the reservation roaster was duly taken care of. Thus, violating all administrative norms, such mass promotion was deliberately given.

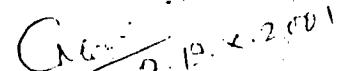
6. As a result of the aforesaid undue mass promotion to 33 (thirty three) officials, I suffer a lot as my case was deliberately taken only after such mass promotion. Thus, I was placed lower to all those 33 (thirty three) officials who were given seniority w.e.f. 01-03-1987, contrast to this I was given seniority w.e.f. 01-04-1987, i.e. the date I got proforma promotion in my parent Department i.e., Accountant General Manipur in the pay scale of R. 425-800.

7. Thus, by mere 1 (one) month, I have been placed junior to all 33 (thirty three) officials. However, my case could well have been considered w.e.f. 01-01-1987 i.e. the date when I had already completed 2 (two) years as deputationist and for which the Department had also already recommended.

In view of the facts above, I request your honour to kindly consider my case of absorption in the office of the Development Commissioner (Handicrafts) w.e.f. 01-01-1987, If possible, I may be given seniority w.e.f. 01-01-1985 in the cadre of Investigator treating my case as transfer of service from one Central Government Department to another Central Government Department.

It is, therefore, requested your honour will do justice in my case keeping in mind my mental humiliation I am suffering because my juniors became senior to me in the cadre of Investigator, I will ever remain grateful to you Madam, if you kindly help me to escape me from the mental agony I am suffering for the last 16 (sixteen) years.

Yours faithfully,

 2/201

(Ch. Mani Singh)
Investigator

Now on deputation as Project Officer (IIC)
NCUI-H/C Devt. Project, Manipur
ICM, Imphal, Lamphelpat

Govt (M)
C/WB
No. 5(1)/95-Admn.III
Government of India
Ministry of Textiles
Office of the Development Commissioner(Handicrafts)

West Block No.VII, R.K. Puram
New Delhi-110 066

Dated : 10.06.2002

Subject:- Tentative Seniority list of Investigators in the O/o the
DC(H) as on 31.5.2002.

The tentative Seniority list of Investigators in the O/o the DC(Handicrafts) is being circulated herewith for information of all concerned so that they may check their placement and other particulars. The discrepancies / objections / suggestions if any, may be sent through proper channel so as to reach this office within 30(thirty) days of issue of this list. An advance copy may be sent directly to the undersigned so that it reaches this office in time because it would not be possible to consider the representation received after the due date.

Encl: As above

Jana
(S.K. Jana)
Dy. Director(A&E-I)

To:-

Attested
of
Advocate

1. All individuals concerned
2. All the Regional Directors (NR/WR/SR/ER/CR/NER)
3. All the RD&TDCs, (Okhla/Mumbai/Bangalore/Kolkata/Guwahati)
4. All the M&SECs/CWTSCs.
5. FAC., Srinagar & Varanasi
6. Asstt. Director Admn.II/Admn.III/Admn.IV/Marketing/P&R Sections/Training Sections.
7. Hindi Officer for Hindi Version.
8. Guard file.

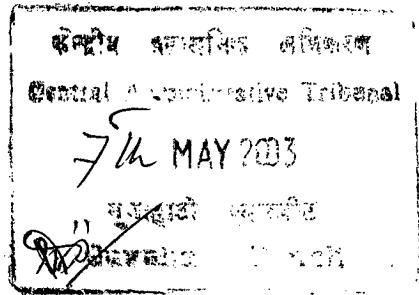
Tentative Seniority List of Investigators of Office of the Development Commissioner (Handicrafts) as on 31.05.2002

Sl.No	Name	Method of recruitment	Date of Birth	Date of regular appointment as Investigator	Educational Qualification	Whether SC/ST/OBC	Present place
1.	Sh. A.K. Tangry	Direct	28.04.1956	23.08.1980	M.A. (Eco.)	-	Hqrs. Office, New Delhi
2.	Sh. A.H. Khan	Transfer	05.03.1945	15.05.1985	B.A. (Hons)	-	Hqrs. Office, New Delhi
3.	Sh. S.K. Bhatnagar	Direct	12.10.1951	18.05.1985	B.A. (Hons)	-	RO (NR), New Delhi
4.	Smt. Radha Tehaliani	Direct	18.09.1947	15.05.1985	M.A. (Pub. Admn)	-	Hqrs. Office, New Delhi (Presently on deputation)
5.	Sh. V.K. Gulati	Direct	18.04.1952	15.05.1985	B.A.	-	Hqrs. Office, New Delhi
6.	Sh. P.C. Sharma	Transfer	30.11.1985	06.03.1986	B.Com.	-	Hqrs. Office, New Delhi
7.	Sh. P.R. Saxena	Transfer	03.09.1957	06.03.1986	B.Com.	-	Hqrs. Office, New Delhi
8.	Smt. Avinash Chawla	Promotee	28.07.1949	10.03.1987	Matric	-	Hqrs. Office, New Delhi
9.	Sh. L. R. Jaichandran	Promotee	26.01.1953	29.04.1987	SSLC	-	M&SEC, Tirupati
10.	Sh. D. C. Thakur	Promotee	01.07.1950	01.03.1987	High School	-	M&SEC, Jorhat
11.	Ms. Nagamani Rao	Promotee	23.10.1947	01.03.1987	SSLC	-	M&SEC, Mysore
12.	Sh. A.N. Dhawan	Promotee	04.10.1946	23.06.1989	B.A.	-	Hqrs. Office, New Delhi
13.	Smt. Leemma John	Promotee	17.03.1954	09.03.1987	SSLC	-	Hqrs. Office, New Delhi
14.	Smt. R.A. Krupavathi	Promotee	11.10.1946	01.03.1987	B.A.	SC	RO (SR), Chennai
15.	Sh. R.K. Sapru	Promotee	11.05.1951	01.03.1987	B.Sc	-	M&SEC, Jaipur
16.	Sh. A.K. Sharma	Promotee	01.05.1954	01.03.1987	B.Sc	-	M&SEC, Gouripur
17.	Sh. G. Somanath Pillai	Promotee	05.06.1949	01.03.1987	SSLC	-	M&SEC, Trissur
18.	Sh. S. Jahrain	Promotee	01.01.1952	01.03.1987	Hr. Secondary	ST	M&SEC, Shilong
19.	Sh. R.K. Jalali	Promotee	13.03.1956	01.03.1987	Intermediate	-	Hqrs. Office, New Delhi
20.	Sh. Th. Rajan Singh	Promotee	01.01.1960	27.03.1987	B.A.	-	M&SEC, Imphal
21.	Sh. Bikash Dey	Promotee	22.11.1956	01.03.1987	B.Com	-	M&SEC, Burdwan
22.	Sh. Sunita Dhamaja	Promotee	21.05.1956	09.03.1987	B.A.	-	Hqrs. Office, New Delhi
23.	Sh. D.C. Debnath	Promotee	02.06.1953	01.03.1987	B.Com	-	M&SEC, Siliguri
24.	Sh. M.V. Gogte	Promotee	15.01.1944	01.03.1987	SSC	-	M&SEC, Jodhpur

25.	Sh. R. Radhakrishna Shetty	Promotee	01.12.1953	01.03.1987	B.A.	-	M&SEC, Hyderabad
26.	Sh. R.K. Dutta	Promotee	10.07.1956	01.03.1987	SSC	-	RO (WR), Mumbai
27.	Sh. Jacob D'souza	Promotee	04.06.1958	01.04.1987	SSLC	-	RDTDC(TW), Bangalore
28.	Smt. Meena Ahuja	Promotee	13.04.1956	09.03.1987	B.A.	-	Hqrs. Office, New Delhi
29.	Sh. Umakant Mishra	Promotee	27.01.1953	01.03.1987	Matric	-	M&SEC, Bhubaneshwar
30.	Sh. Indrajit Roy	Promotee	01.03.1954	01.03.1987	H.S.L.C.	-	M&SEC, Itanagar
31.	Sh. V.K. Harida	Promotee	05.04.1944	01.03.1987	Hr. Secondary	-	Hqrs. Office, New Delhi
32.	Sh. Ganapati Jha	Promotee	20.07.1944	01.03.1987	Matric	-	M&SEC, Dumka
33.	Sh. A. Krishnamurti	Promotee	22.07.1958	01.03.1987	SSLC	-	M&SEC, Mangalore
34.	Sh. K. Gouri Prasad Rao	Promotee	01.04.1955	02.04.1987	B.Com	-	M&SEC, Gwalior
35.	Sh. S.R. Devarajulu	Promotee	15.01.1950	01.03.1987	SSLC	SC	RO (SR), Chennai
36.	Sh. Ch. Mani Singh	Transfer	01.07.1955	01.04.1987	B.A.	-	M&SEC, Kohima
37.	Sh. D. Bhattacharjee	Promotee	25.10.1958	01.07.1989	B.Com	-	RO (CR), Lucknow
38.	Smt. Sneha Lata Vermani	Promotee	25.11.1957	01.07.1989	B.A.	-	Hqrs. Office, New Delhi
39.	Sh. J. B. Patel	Promotee	01.06.1956	01.07.1989	B.Com	-	M&SEC, Surat
40.	Smt. S. Lakshmi	Promotee	13.04.1951	14.08.1989	SSLC	-	RO (SR), Chennai
41.	Smt. Baljeet Kaur	Promotee	25.08.1956	01.07.1989	B.Sc.	-	Hqrs. Office, New Delhi
42.	Sh. Achyut Kumar Das	Promotee	10.04.1954	25.10.1989	High School	-	M&SEC, Agartala
43.	Sh. Suresh Toraskar	Promotee	16.02.1956	25.10.1989	SSC	-	M&SEC, Panaji
44.	Sh. Dinabandhu Mondal	Promotee	20.11.1948	15.10.1989	HSLC	-	M&SEC, Mudhabani
45.	Smt. Sujata Ahuja	Promotee	12.05.1957	25.10.1989	M.Com (B/Admn)	-	Hqrs. Office, New Delhi
46.	Sh. V.K. Mahajan	Promotee	11.05.1955	31.10.1989	M.A.	-	M&SEC, Kullu
47.	Sh. Surendra Mishra	Promotee	30.12.1958	31.10.1989	M.A.(Pol. Sc)	-	M&SEC, Ranchi
48.	Smt. Kuldeep Kaur	Promotee	12.06.1953	31.10.1989	M.A.	-	Hqrs. Office, New Delhi
49.	Sh. S.V. Jain	Transfer	01.03.1953	03.01.1990	B.Com	-	Hqrs. Office, New Delhi
50.	Sh. Surender Pal	Direct	22.03.1964	16.11.1992	M.Phil	-	M&SEC, Jammu
51.	Sh. Anirudh Kapil	Direct	14.10.1968	29.01.1993	B.Sc.	-	FAC, Srinagar, Camp Jammu
52.	Sh. Pawan Ji Raina	Direct	27.05.1966	11.05.1992	M.A. (Eco)	-	M&SEC, Jammu
53.	Sh. Santosh Kumar	Direct	05.07.1965	23.06.1992	M.A.	SC	M&SEC, Neemuch
54.	Sh. Surendra Kumar Dash	Direct	07.06.1968	25.06.1992	M.A.	ST	M&SEC, Sambulpur
55.	Sh. Abdulla	Direct	25.06.1973	16.04.1994	B.Sc.	-	M&SEC, Varanashi

56.	Smt. Arati Singha	Promotee	11.11.1943	14.07.1994	B.Sc.	-	RO (ER), Kolkata
57.	Sh. Dinami Singh	Promotee	01.11.1952	26.05.1994	B.A.(Eco.)	-	RO (NER), Guwahati
58.	Smt. Saramma Iype	Promotee	14.01.1955	12.04.1994	B.A.	-	Hqrs. Office, New Delhi
59.	Sh. K. Raju	Promotee	03.10.1956	19.08.1994	M.Com (Coop- Mang)	-	M&SEC, Pondicherry
60.	Sh. N. Venugopal Das	Promotee	10.06.1953	11.05.1994	M.A. (Pub. Admn)	-	M&SEC, Thiruvananthapuram
61.	Sh. V.M. Janekar	Promotee	01.05.1958	12.05.1994	M.A. (Eco.)	OBC	M&SEC, Aurangabad
62.	Sh. D.D. Desai	Promotee	05.08.1960	06.05.1994	B.Com	-	RO (WR), Mumbai
63.	Sh. B.K. Chanda	Promotee	01.12.1946	26.05.1994	Matric	-	M&SEC, Aizawl
64.	Sh. S.K. Raina	Promotee	31.03.1953	12.04.1994	B.A.	-	M&SEC, Jammu
65.	Smt. Rajni Batra	Promotee	01.07.1961	12.04.1994	B.A.	-	Hqrs. Office, New Delhi
66.	Sh. V.K. Srivastava	Promotee	01.07.1961	19.04.1994	Intermediate	-	RO (CR), Lucknow
67.	Sh. Dipender Singh	Promotee	01.01.1964	11.05.1994	B.A. (Eco.)	SC	M&SEC, Agra
68.	Sh. Ramesh Chandra	Promotee	06.09.1960	12.04.1994	B.A.	SC	Hqrs. Office, New Delhi
69.	Sh. R.K. Verma	Promotee	05.12.1957	08.08.1994	B.A., LLB	-	CWTSC, Lucknow
70.	Sh. P.C. Pandey	Promotee	17.12.1946	05.09.1994	B.A.	-	RO (CR), Lucknow
71.	Sh. G. Chidambaran	Promotee	23.06.1956	25.02.1995	Hr. Secondary	-	M&SEC, Barabanki
72.	Smt. Parveen Bala	Promotee	12.05.1962	18.09.1995	Hr. Secondary	-	Hqrs. Office, New Delhi
73.	Sh. Saroj Kumar Singh	Dairect	17.01.1968	11.02.1997	M.A.(Eco.), Dip.in Rur.Admn.	-	Hqrs. Office, New Delhi

Signature
(S.K. Jana)
Deputy Director (A&E.I)



Filed by

Aug 5/51 03

(A. DEBORAH)
ST. C. C. C. C.
C. A. T. Givernation

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH :::: GUWAHATI

O.A. NO. 339 OF 2002

Ch. Mani Singh

..... Applicant.

- V_S -

Union of India & Ors.

..... Respondents.

In the matter of :

Written Statement submitted by
the respondents

The humble respondents beg to submit the para-wise written statement as follows :

1. That with regard to the statement made in para 3, of the application the respondents beg to state that the contents of the O.A. are not correct as stated. It is further to clarify that the applicant is aggrieved by the decision of the Department conveyed to him vide letter No. 5(1)/95-Admn.III/461 dated 1.3.2002. Since the applicant is agitating the above order in the Hon'ble CAT vide the present O.A. dated 7.11.2002 as such, the same is barred by the time limitation as prescribed under Section 21 of CAT Act, 1985. As such, the O.A. is liable to be summarily dismissed.

2. That with regard to the statement made in para 4.1 to 4.3, of the application the respondents beg to state that the matter of records.

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3. That with regard to the statement made in para 4.4, of the application the respondents beg to state that the contents are not correct as stated and as such, are denied. The period of probation for the post of Investigators is 2 years to the Direct recruits only and not for the persons absorbed as transferees.

4. That with regard to the statement made in para 4.5 to 4.10, of the application the respondents beg to state that the contents ~~are~~ are not correct as stated and as such, are denied. The deputationists are absorbed as "transferees" as and when there is clear vacancy. As per RR there is no hard and fast rule that a deputationist has to be absorbed. As per his request and provisions in the RR his case was examined for absorption as a "transferee" and with the approval of the competent authority he was absorbed as Investigators on temporary basis w.e.f. 1.1.1988 (F/N) vide Order No. 2/1/85-Admn.III dated 20.4.1988.

5. That with regard to the statement made in para 4.11, of the application the respondents beg to state that the contents are not correct as stated and as such, are denied. His request to absorb as Investigator was taken up when there was a clear vacancy as per RRs and hence there is no delay or administrative lapse.

6. That with regard to para 4.12, of the application the respondents beg to offer no comment.

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7. That with regard to the statement made in para 4.13^m of the application the respondents beg to state that the contents are not correct as stated and as such, are denied. The contention of the applicant is misleading and not correct as there is no provision in the RRs for deputationist that a person after completion of 2 years has to be absorbed and RR does not say that there is a probation period for deputationist.

8. That with regard to para 4.14, of the application the respondents beg to offer no comment.

9. That with regard to the statement made in para 4.15^m, of the application the respondents beg to state that the contents are not correct as stated and as such, are denied. Here in the updated Seniority list dated 5.1.1989 he was shown as "Direct" by typographical mistake inadvertently. In subsequent seniority lists circulated, the error was rectified and he has been shown as 'transferee'.

10. That with regard to the statement made in para 4.16 to 4.21 of the application the respondents beg to state that the contents are not correct as stated and as such, are denied.

~~He was absorbed as Investigator as a transferee w.e.f. 1.1.1988 since he was promoted as Senior Accountant in the grade equivalent to Investigator in his parent department w.e.f. 1.4.1987, his seniority as Investigator has been fixed as 1.4.1987 as per DOPT O.M. No. 22011/7/86-Estt(D) dated 3.7.1986 - Para 3.4.1.~~

A communication was also sent to him on 1.3.2000 informing him that it was not found feasible as per rule to consider his

A-23 P65

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request for granting him seniority as Investigator w.e.f.

1.1.85.

A copy of the relevant rule of the DOPPT issued vide O.M. No.22011/7/86-Estt(D) dated 3.7.1986 is annexed herewith and marked as Annexure-R-I.

11. That with regard to the statement made in para 4.22, of the application the respondents beg to state that the contents are not correct as stated and as such, are denied. The applicant is completely confused, because earlier he was claiming seniority from 1.1.1985 and now he is claiming seniority 1.1.1987. He can not claim seniority alongwith the promotees who were promoted vide order dated 6.3.1987 who were promoted on the recommendation of regular DPC.

12. That with regard to the statement made in para 4.23, of the application the respondents beg to state that the contents are not correct as stated and as such, are denied. The matter need no comments.

13. That with regard to the statement made in para 4.24, of the application the respondents beg to state that the contents are not correct as stated and as such, are denied. Here the applicant is again confused. He is asking for seniority w.e.f. 1.1.1987 after completion of 2 years on deputation. As per notified RRs there is no provision of absorbing a deputationist immediately on completion of 2 years on deputation.

14. That with regard to para 4.25, of the application the respondents beg to offer no comments.

Verification.....

VERIFICATION

I, Shri PS. Babu Dy. Dir, presently working as Dy. Dir (NLR) - RD&TDC Guwahati, being duly authorised and competent to sign this verification, do hereby solemnly affirm and state that the statements made in para are true to my knowledge and belief and those made in para being matter of records, are true to my information derived therefrom and the rest are my humble submission before this Hon'ble Tribunal. I have not suppressed any material fact.

And I sign this verification on this 20 th day of February, 2003.

Declarant.



PS Babu Dy. Dir

Regional Design & Tech. Deve. Centre
O/o The Deve. Commissicner(H)
Mo Textiles, Govt. Of India
Housefed Office Complex
Guwahati 781006

(6)

No. 22011/7/R6-Estt(D)
 Government of India
 Ministry of Personnel, Public Grievances
 and Pensions
 (Department of Personnel & Training)

dated 3-7-86

OFFICE MEMORANDUM

Subject: SENIORITY- Consolidated orders on

The undersigned is directed to say that instructions have been issued by this Department from time to time laying down the principles for determining seniority of persons appointed to services and posts under the Central Government. For facility of reference, the important orders on the subject have been consolidated in this Office Memorandum. The number and date of the original communication has been quoted in the margin so that the users may refer to it to understand fully the context in which the order in question was issued.

SENIORITY OF DIRECT RECRUITS AND PROMOTEEES

MHA OM
 No. 22/11/ 8.1 The relative seniority of all direct recruits is determined by the order of merit in which they are selected for 55-IPS
 N. 22/12/59 such appointment on the recommendations of the U.P.S.C or other selecting authority, persons appointed as a result of an earlier selection being senior to those appointed as a result of a subsequent selection.

2.2 Where promotions are made on the basis of selection by a D.P.C., the seniority of such promotees shall be in the order in which they are recommended for such promotion by the Committee. Where promotions are made on the basis of seniority, subject to the rejection of the unfit, the seniority of persons considered fit for promotion at the same time shall be the same as the relative seniority in the lower grade from which they are promoted. Where, however, a person is considered as unfit for promotion and is superseded by a junior such persons shall not, if he is subsequently found suitable and promoted, take seniority in the higher grade over the junior persons who had superseded him.

2.3 Where persons recruited or promoted initially on a temporary basis are confirmed subsequently in an order different from the order of merit indicated at the time of their appointment, seniority shall follow the order of confirmation and not the original order of merit.

2.4.1 The relative seniority of direct recruits and of promotees shall be determined according to the rotation of vacancies between direct recruits and promotees which shall be based on the quota of vacancies reserved for direct recruitment and promotion respectively in the Recruitment Rules.

DFT. OM
No. 35014/
2/80-EsttD
dt. 7.2.86

2.4.2 If adequate number of direct recruits do not become available in any particular year, rotation of quotas for the purpose of determining seniority would take place only to the extent of the available direct recruits and the promotees.

In other words, to the extent direct recruits are not available the promotees will be bunched together at the bottom of the seniority list below the last position upto which it is possible to determine seniority, on the basis of rotation of quotas with reference to the actual number of direct recruits who become available. The unfilled direct recruitment quota vacancies would, however, be carried forward and added to the corresponding direct recruitment vacancies of the next year (and to subsequent years where necessary) for taking action for direct recruitment for the total number according to the usual practice. Thereafter in that year while seniority will be determined between direct recruits and promotees, to the extent of the number of vacancies for direct recruits and promotees as determined according to the quota for that year, the additional direct recruits selected against the carried forward vacancies of the previous year would be placed en-bloc below the last promotee (or direct recruit as the case may be), in the seniority list based on the rotation of vacancies for that year. The same principle holds good for determining seniority in the event of carry forward, if any, of direct recruitment or promotion quota vacancies (as the case may be) in the subsequent year.

ILLUSTRATION: Where the Recruitment Rules provide 50% of the vacancies of a grade to be filled by promotion and the remaining 50% by direct recruitment, and assuming there are ten vacancies in the grade arising in each of the years 1986 and 1987 and that two vacancies intended for direct recruitment remain unfilled during 1986 and they could be filled during 1987, the seniority position of the promotees and direct recruits of these two years will be as under:

	<u>1986</u>		<u>1987</u>
1.	P1	9.	P1
2.	D1	10.	D1
3.	P2	11.	P2
4.	D2	12.	D2
5.	P3	13.	P3
6.	D3	14.	D3
7.	P4	15.	P4
8.	P5	16.	D4
		17.	P5
		18.	D5
		19.	D6
		20.	D7

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2.4.3 In order to help the appointing authorities in determining the number of vacancies to be filled during a year under such of the methods of recruitment prescribed, a Vacancy Register giving a running account of the vacancies arising and being filled from year to year, may be maintained in the proforma enclosed.

2.4.4 With a view to curbing any tendency of under-reporting/suppressing the vacancies to be notified to the concerned authorities for direct recruitment, it is clarified that promotees will be treated as regular only to the extent to which direct recruitment vacancies are reported to the recruiting authorities on the basis of the quotas prescribed in the relevant recruitment rules. Excess promotees, if any, exceeding the share failing to the promotion quota based on the corresponding figure, notified for direct recruitment would be treated only as ad-hoc promotees.

SENIORITY OF TRANSFEREES

HA OM No.

/11/55- 3.1 The relative seniority of persons appointed by PS dt. transfer to a Central service from the subordinate offices 2.12.1959 of the Central Government or other departments of the Central or a State Government shall be determined in accordance with the order of their selection for such transfer.

3.2 Where such transfers are effected against specific quotas prescribed in the Recruitment Rules, the relative seniority of such transferees vis-a-vis direct recruits or promotees shall be determined according to the rotation of vacancies which shall be based on the quotas reserved for transfer, direct recruitment and promotion respectively in the Recruitment Rules. Where the vacancies in any quota or quotas are carried forward, the principles stated in para 2.4.2 will apply, mutatis mutandis in determining inter se seniority of the appointees.

3.3 Where a person is appointed by transfer in accordance with the provisions in the Recruitment Rules providing for such transfer in the event of non-availability of suitable candidate by direct recruitment or promotion, such transferee shall be grouped with direct recruits or promotees, as the case may be. He shall be ranked below all direct recruits or promotees, as the case may be, selected on the same occasion.

DP&T OM No. 3.4.1 In the case of a person who is initially taken on 2002C/7/80 deputation and absorbed later (i.e. where the relevant - Est. (D) recruitment rules provide for "Transfer on deputation/ dated 29.5.1986. Transfer"), his seniority in the grade in which he is absorbed will normally be counted from the date of absorption. If he has, however, been holding already (on the date of absorption) the same or equivalent grade on regular basis in his parent department, such regular service in the grade shall also be taken into account in fixing his seniority, subject to the condition that he will be given seniority from-

- the date he has been holding the post on deputation, (or)
- the date from which he has been appointed on a regular basis to the same or equivalent grade in his parent department, whichever is later.

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3.4.2. The fixation of seniority of a transferee in accordance with the above principle will not, however, affect any regular promotions to the next higher grade made prior to the date of such absorption. In other words, it will be operative only in filling up of vacancies in higher grade taking place after such absorption.

3.5. In cases in which transfers are not strictly in public interest, the transferred officers will be placed below all officers appointed regularly to the grade on the date of absorption.

SENIORITY IN SPECIAL TYPES OF CASES

MHA OM No. 37/1 dated 10.7.54, 3/4/56. In the case of such ex-T.B. or ex-Pleurisy ex-leprosy patients, as have been declared non-infective and medically fit for Government service, on re-employment in the same posts from which they were discharged the actual previous service rendered by them should be counted for seniority. The seniority of such persons re-employed in other posts will be fixed in consultation with the Department of Pers. & Trg.

PS. dt. 29.9.55 & 4.2.1. An order imposing the penalty of reduction to lower service, grade or post or to a lower time-scale.

No. 13/4/54 RPS. dt. should invariably specify:-

14.7.56. (i) the period of reduction, unless the clear intention is that the reduction should be permanent or for an indefinite period.

13/82. F.S. dt. (ii) Whether on such repromotion, the Govt. servant will regain his original seniority in the higher service, grade or post or higher time-scale which had been assigned to him prior to the imposition of the penalty.

10.10.62. 4.2.2. In cases where the reduction is for a specified period and is not to operate to postpone future increments, the seniority of the Govt. servant will, unless the terms of the order of punishment provide otherwise, be fixed in the higher service, grade or post or the higher time-scale at what it would have been but for his reduction.

9.30.63. 4.2.3. Where the reduction is for a specified period and is to operate to postpone future increments, the seniority of the Govt. servant on repromotion may, unless the terms of the order of punishment provide otherwise, be fixed by giving credit for the period of service rendered by him in the higher service, grade or post or higher time-scale.

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NIA OM No. 3/27/65-OS. II dt. 26.2.66 Such employees are to be treated as fresh entrants in the matter of their seniority, promotions etc.

9/22/68-
Estt(D) dt.
6.2.69.

4.3.1. The surplus employees are not entitled for benefit of the past service rendered in the previous organisation for the purpose of their seniority in the new organisation. Such employees are to be treated as fresh entrants in the matter of their seniority, promotions etc.

4.3.2 When two or more surplus employees of a particular grade in an office are selected on different dates for absorption in a grade in another office, their inter-se seniority in the latter office will be same as in their previous office provided that-

- (i) no direct recruit has been selected for appointment to that grade in between these dates; and
- (ii) if there are no fixed quotas for direct recruitment and promotion to the grade in question in the new office, no promotee has been approved for appointment to that grade in between these dates.

4.3.3 When two or more surplus employees of a particular grade in an office are simultaneously selected for redeployment in another office in a grade, their inter-se seniority in the particular grade, on redeployment in the latter office, would be the same as it was in their previous office.

4.3.4 The above orders would not be applicable in respect of personnel who are appointed on the recommendations of the U.P.S.C. to posts/services recruitment to which is made through the Commission. Seniority of surplus officers appointed on the recommendations of the Commission will be decided on merits in consultation with the Commission.

5. It is requested that these instructions may be brought to the notice of all administrative authorities for information, guidance and compliance.

(Hindi version will follow soon).

Sd/-

(K. S. H. KRISHNA RAO)
DEPUTY SECRETARY TO THE GOVT. OF INDIA
TELE: 301 12 25

To : 1. All Ministries/Departments of the Govt. of India.
etc. etc.

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VACANCY REGISTER

1986 1987 1988 ETC

1. Total number of vacancies arising during the year

2. DIRECT RECRUITMENT

(I) No. of vacancies to be filled:

(a) Vacancies of the year (as per quota prescribed).

(b) Vacancies of the previous year(s) brought forward

(c) Total

(ii) No. of vacancies actually filled

(iii) No. of vacancies carried forward

3. BY PROMOTION:

(i) No. of vacancies to be filled

(a) Vacancies of the year (as per quota prescribed).

(b) Vacancies of previous year(s) brought forward.

(c) Total

(i) No. of vacancies actually filled

(iii) No. of vacancies carried forward

Note-1:- The methods of recruitment mentioned above are only illustrative; those prescribed in the relevant recruitment rules will be reflected in this Register.

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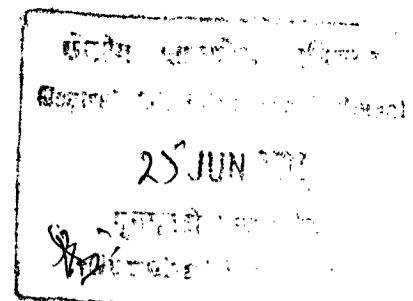
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Note-2:-

In the cadres in which the yearly vacancies are sufficient in number to be amenable for division as per the prescribed quotas, it is considered that maintenance of this Register alone will be adequate. In smaller cadres, however, where the number of vacancies arising is somewhat occasional and one or two in a year, the appointing authorities may have to maintain the recruitment roster, as at present, to be clear about the method under which a particular vacancy has to be filled.



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL :: GUWAHATI : BENCH :

GUWAHATI.

IN THE MATTER OF :

O.A. No.339/2002

Ch. Mani Singh ... Applicant.

- Versus -

Union of India & ors... Respondents.

REJOINDER OF THE APPLICANT TO THE WRITTEN STATEMENT OF

THE RESPONDENTS :

The Applicant most humbly begs to state as follows:

1. That with reference to paragraph No.1 of the written statement, the applicant states that the appeal is not barred by limitation as prescribed under section-21 of the Central Administrative Tribunal Act, 1985.

2. That with reference to paragraph No.3 and 4 of the written statement, the applicant begs to reiterate the statements made in the Original Application.

3. That with reference to paragraph No.5 of the written statement, the applicant begs to reiterate the statements made in the Original Application and

Ch. Mani Singh

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(C)

further begs to state that the Director (Regional), Office of the Development Commissioner, Eastern Regional Office by letter dated 9.12.86 informed the Development Commissioner (Handicrafts) that the service of the applicant has been found very useful. His prayer for absorbtion in the Department may be considered so that his service can be better utilised. Thereafter, the Asstt. Director (Handicrafts) by letter dated 2.4.87 informed the Development Commissioner (Handicrafts) that the applicant's case for absorbtion was being deliberately delayed by some interested persons at the Office and he was subjected to unfair treatment. The applicant states that it is clearly evident from the above letters that there was a delay in considering his case for absorbtion.

Annexure B/1 is a copy of the above letter dated 9.12.86.

Annexure B/2 is a copy of the above letter dated 2.4.87.

4. That with reference to paragraph No.10 and 11 to the written statement, the applicant states that his grievance is that his case for absorbtion was not considered at the appropriate time, and thereby, he had to lose

- 3 -

his seniority in his service career. It has been mentioned therein that the applicant was absorbed as Investigator as a transferee w.e.f. 1.1.88. The applicant submits that since he is a transferee, his seniority ought to have been fixed w.e.f. 1.1.85. The applicant further submits that Annexure-R-1 is not applicable to the case of the applicant. It may be applicable to the cases where the promotees and deputationists are considered for promotion at a time.

5. That with reference to paragraph No. 12, 13 and 14 to the written statement the applicant begs to reiterate the statements made in the Original Application.

Verification.....

Ch. Mani Singh

- 4 -

I, Shri Ch. Mani Singh, son of Shri Ch. Aranjao Singh, aged about 47 years, working as Investigator, Marketing and Service Extension Centre, Kohima, Near N.S.F. Martyrs Park, Kohima-797001 do hereby verify that the statements made in paragraph nos. 1 to 5 are true to my knowledge and those made in paragraph Nos. are matters of records derived therefrom which I believe to be true and the rest are my humble submissions before this Hon'ble Tribunal. I have not suppressed any material facts of the case.

Date : 25/6/2003

Place : Guwahati.

Ch. Mani Singh
Signature

Gram : Dycraft Ind
File. No. 26-1197
26-5259

Received

No. ... 812

... 15/12/86.

Government of India,
Ministry of Textiles
O/O. The Development Commissioner (Handicrafts)
EASTERN REGIONAL OFFICE,
72 A&B, Ganesh Chandra Avenue, Calcutta-700 013

No. ER/G-129(1)/1986-87

December 9, 1986.

To

The Development Commissioner for Handicrafts,
Government of India, Ministry of Textiles,
West Block No. VII, Ram Krishna Puram,
New Delhi - 110 066.

Attention Deputy Director XX (IF)

Sub : Permanent absorption of Shri Ch. Mani Singh,
Investigator, MSEC, Imphal.

Sir,

Kindly refer to this office letter of even no. dated 1-8-86 forwarding therewith a representation of Shri Ch. Mani Singh, Investigator (on deputation), Marketing & Service Extn., Centre, Imphal for his permanent absorption in this Deptt.

In the meantime, the AD(H), of the centre has informed that the period of his deputation will expire on 31-12-1986. I would therefore, request you to kindly extend his deputation period as he is the only accounts knowing person besides his knowledge of crafts of the locality and his absence will create stalemate in the centre at this stage. He has exceptional aptitude for working in handicrafts sector and has developed excellent rapport with craftspersons.

As informed earlier, the service of Shri Singh have been found very useful in the interest of public service and as such his prayer for permanent absorption in this department may kindly be considered simultaneously so that his services can be better utilised in future too.

Yours faithfully,

Kalyan K. Deo
(KALYAN K. DEY)
DIRECTOR (REGIONAL)

C.C. :

The Asstt. Director (H),
M. & S. E. C., O/O. DC(H),
Imphal.

UB.

ested
Advocate

(91) Annexure B/2

Group : HASTKALA

Tel : 21551-21915

Government of India

MINISTRY OF TEXTILES

% THE DEVELOPMENT COMMISSIONER

(HANDICRAFTS)

MARKETING & SERVICE EXTENSION CENTRE,

Masjid Road, Imphal-795001

Manipur

MOST CONFIDENTIAL

No. MSEC/IMP/32(Per)/84-85

April 2, 1987.

To
Shri Kalyan K. Dey
Director (Regional)

Office of the D.C. (Handicrafts)
72-A&B, Ganesh Chandra Avenue,
(Next to Hind Cinema)
Calcutta-700013.

Sub: - Permanent absorption of Shri Ch. Mani Singh, Investigator,
M& S E C, Imphal.

Six, In connection with the above I may remind you about the recommendations forwarded by you to the Head Quarter's Office, New Delhi. Shri Singh has been given an extension of 1 (one) year in his deputation which is ending on 31-12-1987.

His permanent absorption in view of his work which has been thoroughly judged by you, also needs to be taken into account while considering his prayer. As you are aware of the state of affairs in the Marketing & Service Extension Centre, Imphal, you may feel his absorption all the more important.

It seems that his case is being deliberately delayed by some interested elements at the Head Quarter's Office. The official is becoming a victim of the regional bias and is subjected to an unfair treatment. His case for permanent absorption needs to be considered on its merits/recommendations of the officers under whom he is working, and not to be kept pending for a long time so that it is automatically rejected at the last by the authorities.

I request you to kindly look into the matter personally so that at least the recommendations do not become infructuous because of the regional bias which is the most unfortunate part in our "Working at the Head Quarter's office".

Attested
of
Advocate

Yours faithfully,
(M. Fide Hussain)
Assistant Director (Handicrafts)